

ORISSA HIGH COURT

FILING REPORT AS ON :08/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/51014/2025	ASHOK PATNAIK VS UNION OF INDIA	MANOJ KUMAR PANDA VS	// () //	
2	D-ARBP/50712/2025	URC CONSTRUCTION PVT LTD VS ROURKELA SMART CITY LTD	AMRITA MISHRA VS	// () //	AOD20240000186C202500034
3	D-BLAPL/37990/2025	SANTOSH KUMAR MALICK VS STATE OF ODISHA	BISWARANJAN DALAI VS	NEMALO /100 /2025 () //	AOR20220003722C202500256
4	D-BLAPL/37991/2025	BHOPAL SARKAR @ BIPLAB VS STATE OF ODISHA	SARBESWAR SAHOO VS	KALIMELA /122 /2025 () //	AOD20220004505C202500149
5	D-BLAPL/37993/2025	PRAMILA SANDHA VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	// () //	AOR20220000053C202500129
6	D-BLAPL/37995/2025	RINKU MAJHI VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	BURLA /268 /2019 () //	AOR20220000053C202500130
7	D-BLAPL/37996/2025	MANOJ PRADHAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BERHAMPUR SADAR /330 /2025 () //	AOR20220001558C202500240
8	D-BLAPL/38001/2025	MANOJ BISWAL VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	//0 () //	
9	D-BLAPL/38003/2025	PAPUNA KUMAR DIGAL VS STATE OF ODISHA	DUSHMANTA SAHOO VS	//0 () //	
10	D-BLAPL/38004/2025	AJAYA NAYAK VS STATE OF ODISHA	DUSHMANTA SAHOO VS	BHANJANAGAR /666 /2023 () //	
11	D-BLAPL/38006/2025	ADITYA ROUT VS STATE OF ODISHA	CHANDAN KUMAR MOHANTY VS	SEMILLIGUDA /135 /2024 () //	

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12	D-BLAPL/38011/2025	RUPESH PRADHAN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BRAHMAGIRI /368 /2025 () //	
13	D-BLAPL/38014/2025	KARTIKA BAGH @ PAMPUDU @ KARTIK VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE SADAR /86 /2018 () //	
14	D-BLAPL/38015/2025	SUNIL MOHANTY @ KALIA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE SADAR /103 /2020 () //	
15	D-BLAPL/38019/2025	SURYAKANTA SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	GOPALPRASAD /196 /2025 () //	
16	D-BLAPL/38027/2025	LATA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /129 /2025 () //	
17	D-BLAPL/38031/2025	AJIT KUMAR PEDA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BHADRAK RURAL /617 /2025 () //	
18	D-BLAPL/38049/2025	KAMAL LOCHAN KOPE VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	MALKANGIRI /488 /2023 () //	
19	D-BLAPL/38051/2025	S.K. AFRAN @ SK. AFRAN @ BUNTY VS STATE OF ODISHA	PRATYUSHA NAIDU VS	BADABAZAR /364 /2025 () //	
20	D-BLAPL/38053/2025	GANJU @ GANGU KUMBHAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	LAHUNIPADA /239 /2025 () //	
21	D-BLAPL/38055/2025	PALA KABASI @ KOLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /380 /2020 () //	
22	D-BLAPL/38056/2025	BHAJAN DAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /203 /2023 () //	
23	D-BLAPL/38057/2025	SERA @ MANORAMA NAYAK	SOMANATH MITRA	INDUSTRIAL ESTATE PS /142 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/38058/2025	DEBA KALET	BIRAJA PRASANNA DAS	BELPAHAR /149 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/38060/2025	BAHADA MALLIK @ MALIK	MAHES DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/38061/2025	SHAIK AKBAR ALI @ SK. AKBAR ALI	MANGU NANDY	RAYAGADA G.R.P. /42 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/38063/2025	SRIDEVI GOUTAM @ RINKI GOUTAM	MANGU NANDY	RAYAGADA G.R.P. /58 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/38072/2025	PRADIPA NAIK	KULDEEP MOHANTY	//	AOD20240000012C202500303
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/38074/2025	MADHAB KHEMUDU	RAJIB LOCHAN PATNAIK	CHITRAKONDA /203 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/38076/2025	RAMESH BARIHA	JUGALA KISHORE PANDA	BHATILI /137 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/38078/2025	BUNTY @ GUDU DALAI	JAJATI KESHARI KHUNTIA	KAKATAPUR /318 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/38080/2025	JASOBANTA NAIK	JUGALA KISHORE PANDA	BIRMAHARAJPUR /217 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/38082/2025	DEBASIS MISHRA @ CHINKU	JUGALA KISHORE PANDA	BAIDYANATHPUR /438 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/38083/2025	SAMEER PANDA	RAJENDRA NARAYAN ROUT	BERHAMPUR TOWN /339 /2025	AOR20220001558C202500241
		VS	VS	()	

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35	D-BLAPL/38087/2025	STATE OF ODISHA BUDU HARIJAN @ BABU @ BABULA VS	ARIJEET MISHRA VS	// JEYPORE TOWN /401 /2025 ()	
36	D-BLAPL/38088/2025	STATE OF ODISHA PURNA CHANDRA MAJHI VS	RAMESH KUMAR MUKHI VS	// TUMUDIBANDHA /93 /2025 ()	
37	D-BLAPL/38090/2025	STATE OF ODISHA KISHORE BISWAL VS	DEBASNAN DAS VS	// CHOUDWAR /444 /2025 ()	
38	D-BLAPL/38092/2025	STATE OF ODISHA PRABIN BHOI VS	DEBASNAN DAS VS	// CHOUDWAR /444 /2025 ()	
39	D-BLAPL/38097/2025	STATE OF ODISHA SK. MUSTAK AHMAD VS	SAPAN KUMAR LENKA VS	// CHAULIAGANJA /558 /2025 ()	
40	D-BLAPL/38098/2025	STATE OF ODISHA ABHISEK HOTA VS	JYOTI RANJAN DEO VS	// BINIKA /219 /2025 ()	AOR20220001593C202500061
41	D-BLAPL/38101/2025	STATE OF ODISHA SURESH CHANDRA SAHU VS	DEBA PRASAD DAS VS	// ROURKELA VIGILANCE /12 /2025 ()	
42	D-BLAPL/38107/2025	STATE OF ODISHA(VIG.) ARJUN KHORA VS	ASIT KUMAR JENA VS	// CHITRAKONDA /55 /2022 ()	
43	D-BLAPL/38108/2025	STATE OF ODISHA CHACHA @ SABYASACHI ROUTRAY VS	DR. KEDAR NATH TRIPATHY VS	// JAGATSINGPUR /858 /2025 ()	
44	D-BLAPL/38110/2025	STATE OF ODISHA SYED REYAN AHMED VS	JAGADIP SAHOO VS	// INFOCITY PS /508 /2025 ()	AOD20250001139C202500007
45	D-BLAPL/38118/2025	STATE OF ODISHA HARI @ NARAHARI MACHHA VS STATE OF ODISHA	T. NARAYANA MURTY VS	// KORAPUT SADAR /179 /2025 () //	AOR20220002995C202500059

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46	D-BLAPL/38120/2025	PRITI RANJAN DASH @ PAPUNA @ BHABANI VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	KUMBHARAPARA /363 /2025 () //	
47	D-BLAPL/38124/2025	DATYA DEEP VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //	
48	D-BLAPL/38127/2025	BALARAM KHANDUALA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 () //	
49	D-BLAPL/38129/2025	SUMANTA KUMAR NAYAK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KHANDAGIRI P.S. /465 /2024 () //	
50	D-BLAPL/38131/2025	ROHIT KUMAR PANDA @ DADUL VS STATE OF ODISHA	SANJIT MISHRA VS	PURI GRPS /87 /2025 () //	
51	D-BLAPL/38132/2025	MD. SALAHUDDIN @ SALAUDDIN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /862 /2025 () //	
52	D-BLAPL/38133/2025	GIRIDHARI @ PANDIT SAHU VS STATE OF ODISHA	BIRAJA PRASAD TRIPATHY VS	KISINDA /20 /2025 () //	
53	D-BLAPL/38137/2025	SANGRAM ROUT VS STATE OF ODISHA	BIMAL KESHRI DASH VS	PHIRINGIA /160 /2025 () //	
54	D-BLAPL/38139/2025	CHANDAN @ NARESH MAHANTA VS STATE OF ODISHA	AMIYA RANJAN SETHY VS	KEONJHAR TOWN /471 /2024 () //	
55	D-BLAPL/38140/2025	SIBA SETHY VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	SARANGADA /152 /2024 () //	
56	D-BLAPL/38142/2025	KUSHA @ RAMESH CHANDRA MAJHI VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	NAYAPALLI P.S. /381 /2025 () //	
57	D-BLAPL/38144/2025	CHINTAMANI SINGH	SAROJ KUMAR BEHURA	CHAMPUA /236 /2025	

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		VS	VS	()	
58	D-BLAPL/38147/2025	STATE OF ODISHA NIRMAL PRADHAN	PANCHANAN PANIGRAHI	KEONJHAR TOWN /780 /2025	AOD20240000001C202500192
		VS	VS	()	
59	D-BLAPL/38148/2025	STATE OF ODISHA PARSURAM PRADHAN	PANCHANAN PANIGRAHI	KEONJHAR TOWN /780 /2025	AOD20240000001C202500191
		VS	VS	()	
60	D-BLAPL/38152/2025	STATE OF ODISHA LIPU @ PRATAP DAS	AMULYA RATNA PANDA	REMUNA /62 /2025	
		VS	VS	()	
61	D-BLAPL/38155/2025	STATE OF ODISHA FOUGI @ FOUZI @ SK. MUKTAR	AMULYA RATNA PANDA	BALASORE TOWN /76 /2025	
		VS	VS	()	
62	D-BLAPL/38158/2025	STATE OF ODISHA ARUN KUMAR SETHI	SUDHANSU SEKHAR DASH	/ /0	
		VS	VS	()	
63	D-BLAPL/38159/2025	STATE OF ODISHA JOGENDRA KANHAR	AMULYA RATNA PANDA	PHULBANI SADAR /106 /2025	
		VS	VS	()	
64	D-BLAPL/38161/2025	STATE OF ODISHA BIKI @ BIKASH KUMAR NAIK	BIBHUTI BHUSAN SWAIN	TALCHER TOWN /290 /2025	
		VS	VS	()	
65	D-BLAPL/38164/2025	STATE OF ODISHA BIKI @ BIKASH KUMAR NAIK	BIBHUTI BHUSAN SWAIN	TALCHER TOWN /296 /2025	
		VS	VS	()	
66	D-BLAPL/38167/2025	STATE OF ODISHA BIBHUTI BHUSAN SAHOO	PRASANTA KUMAR NANDA	EOW,BHUBANESWAR /12 /2025	
		VS	VS	()	
67	D-BLAPL/38168/2025	STATE OF ODISHA SAMADHAN MOHANTY @ DEBU	SISIRA PANIGRAHI	RAGHUNATHPALI /557 /2025	AOD20220004458C202500004
		VS	VS	()	
68	D-BLAPL/38170/2025	STATE OF ODISHA KAFAN KUMAR PRADHAN @ KAKU	SUSANTA KUMAR LENKA	BHARATPUR PS /142 /2025	AOR20220001299C202500019
		VS	VS	()	

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69	D-BLAPL/38176/2025	STATE OF ODISHA MANORANJAN PATRNAIK VS	SUDEEP KUMAR SARANGI VS	// NAYAPALLI P.S. /707 /2025 ()	AOD20250000975C202500049
70	D-BLAPL/38181/2025	STATE OF ODISHA BIKI @ BIKASH KUMAR NAIK VS	BIBHUTI BHUSAN SWAIN VS	// COLLIERY /603 /2025 ()	
71	D-BLAPL/38183/2025	STATE OF ODISHA ROSHAN DEHERI VS	BIJAYA KUMAR RAGADA VS	// / /0 ()	
72	D-BLAPL/38186/2025	STATE OF ODISHA LACHHMAN SINGH @ BEDA VS	AMITAV TRIPATHY VS	// SUBALAYA /135 /2021 ()	
73	D-BLAPL/38188/2025	STATE OF ODISHA SANTOSH KUMAR NAYAK VS	JYOTIRMAYA SAHOO VS	// JANKIA P.S. /465 /2025 ()	
74	D-BLAPL/38190/2025	STATE OF ODISHA BABULA BHUYAN VS	SUDHANSU SEKHAR DASH VS	// / /0 ()	
75	D-BLAPL/38195/2025	STATE OF ODISHA NARENDRA NATH CHAND VS	JIBAN RANJAN DASH VS	// RASGOBINDPUR /460 /2025 ()	
76	D-BLAPL/38198/2025	STATE OF ODISHA SANIA @ SANATAN BEHERA VS	MRITUNJAY BANERJEE VS	// PURI SADAR /515 /2025 ()	AOD20250000498C202500052
77	D-BLAPL/38206/2025	STATE OF ODISHA ROHIT KUMAR MACHHAKHANDE @ BHAKLO VS	DHIRENDRA KUMAR MOHAPATRA VS	// BRAJARAJNAGAR /214 /2025 ()	
78	D-BLAPL/38208/2025	STATE OF ODISHA HARIBOLA BHAENA VS	DHIRENDRA KUMAR MOHAPATRA VS	// BHEDEN /279 /2025 ()	
79	D-BLAPL/38209/2025	STATE OF ODISHA DIBAIKAR PATANAYAK VS STATE OF ODISHA	LAMBODOR ACHARI VS	// BHANJANAGAR /1165 /2025 () //	AOR20220001563C202500072

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80	D-BLAPL/38210/2025	AKASH SINGH @ KATA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /720 /2025 () //	
81	D-BLAPL/38215/2025	BISWANATH SAHU VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	//0 () //	
82	D-BLAPL/38216/2025	JHANTU MANDAL VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	SINGLA /81 /2024 () //	
83	D-BLAPL/38217/2025	RAKESH @ MUNU PATTNAIK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	KUMBHARAPARA /337 /2024 () //	
84	D-BLAPL/38218/2025	B. SUBRATA REDDY @ B. SUBRAT REDDY @ SIPUN VS STATE OF ODISHA	AMIT KUMAR PATRA VS	HINJILI /836 /2024 () //	
85	D-BLAPL/38221/2025	ARTATRANA BEHERA @ CHINTU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /473 /2025 () //	
86	D-BLAPL/38225/2025	BASANTI BHATTA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NIRAKARPUR /301 /2025 () //	
87	D-BLAPL/38228/2025	MUKESH KUMAR PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 () //	
88	D-BLAPL/38234/2025	ARUN HARIJAN VS STATE OF ODISHA	AMIT KUMAR SAHU VS	MACHHKUND /70 /2025 () //	
89	D-BLAPL/38236/2025	UTTAM MALIK @ UTTAM KUMAR MALIK VS STATE OF ODISHA	AMIT KUMAR SAHU VS	PATTAMUNDAI MODEL /261 /2025 () //	
90	D-BLAPL/38237/2025	SANKAR SWAIN VS STATE OF ODISHA	Ajit Kumar Sahoo VS	// () //	AOR20220001563C202500073
91	D-BLAPL/38239/2025	NARENDRA NAIK	SATYANARAYAN MISHRA	THUAMUL RAMPUR /59 /2025	AOR20220001303C202500074

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		VS	VS	0	
92	D-CMAPL/50796/2025	STATE OF ODISHA BANAMBAR PANDA	SUBASH CHANDRA ACHARYA	//	AOR20220004051C202500038
		VS	VS	0	
93	D-CMP/50732/2025	UNITED BANK OF INDIA BICHITRANANDA BHUYAN	UMA CHARAN MISHRA	//	
		VS	VS	0	
94	D-CMP/50760/2025	PRAKASH CHANDRA BHUYAN REMESH CHANDRA JENA	NIRANJAN LENKA	//	
		VS	VS	0	
95	D-CMP/50805/2025	STATE OF ODISHA MANORANJAN SARANGI	BIPLABA P.B. BAHALI	//	
		VS	VS	0	
96	D-CMP/50863/2025	REGISTRAR, CIVIL COURT, KHURDA NATIONAL INSTITUTE FOR SOCIAL DEVELOPMENT	AMIT PRASAD BOSE	//	
		VS	VS	0	
97	D-CMP/50874/2025	M/S. LORDS REAL ESTATE DEVELOPERS AND BUILDERS PVT. LTD. SARASWATI PATRA	NIRANJAN PRASAD PATRA	//	
		VS	VS	0	
98	D-CMP/50971/2025	HEMALATA PATRA AJAY KUMAR GOYAL	SANTOSH KUMAR DWIVEDY	//	
		VS	VS	0	
99	D-CMP/50981/2025	SARASWATI AGARWAL AJAY KUMAR GOYAL	SANTOSH KUMAR DWIVEDY	//	
		VS	VS	0	
100	D-CMP/50984/2025	DIN DAYAL AGARWAL PURNA CHANDRA SAHU	UMA CHARAN MISHRA	//	
		VS	VS	0	
101	D-CMP/51016/2025	STATE OF ODISHA UNION OF INDIA	PRASANNA KUMAR PARHI	//	
		VS	VS	0	
102	D-CMP/51044/2025	M/S. D.K.GUPTA AND CO.,BALASORE BAIDYANATH PANDA	AMIT PRASAD BOSE	//	
		VS	VS	0	

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103	D-CMP/51052/2025	PADMANAV PANDA RAMA@RAMAMANI BAL@NAYAK VS SWARNALATA BAL@PATI	SUKANTA KUMAR NAYAK VS	// // 0 //	
104	D-CONTC/50710/2025	M/S. NATH AND SONS VS ASISH ISWAR PATIL, COLLECTOR CUM DISTRICT MAGISTRATE, DHENKANAL	ADV VS	// 0 //	AOR20240000732C202500059
105	D-CONTC/50723/2025	FAKIR MOHAN SATAPATHY VS DR.N.THIRUMALA NAIK, COMMISSIONER -CUM- SECY, SCHOOL AND MASS EDUCATION DEPT., KHORDA	ADV. VS	// 0 //	
106	D-CONTC/50731/2025	HRUSHIKESH JENA VS SATYABRAT SAHU, IAS	MANOJ KUMAR KHUNTIA VS	// 0 //	
107	D-CONTC/50737/2025	CHHAYAKANTA PARIDA VS SURESH KUMAR VASHISHTH, IAS	ADV. VS	// 0 //	
108	D-CONTC/50738/2025	LITUN PRADHAN VS ARAVIND AGRAWAL, SECRETARY HIGHER EDUCATION DEPTT.	ADV VS	// 0 //	AOD20240000363C202500050
109	D-CONTC/50739/2025	ASISA KUMAR MISHRA VS ARAVIND AGRAWAL, SECRETARY HIGHER EDUCATION DEPTT.	ADV VS	// 0 //	AOD20240000363C202500051
110	D-CONTC/50740/2025	MITALI SAHOO VS ARAVIND AGRAWAL, SECRETARY HIGHER EDUCATION DEPTT.	ADV VS	// 0 //	AOD20240000363C202500052
111	D-CONTC/50755/2025	SUKADEV MALLICK VS RABINARAYAN ACHARYA, OAS	ADV. VS	// 0 //	
112	D-CONTC/50764/2025	JAYANTA KUMAR NAIK VS PRATAP CHANDRA MOHANTY, DISTRICT WELFARE OFFICER, BOLANGIR	PRASANNA KUMAR NAYAK VS	// 0 //	
113	D-CONTC/50781/2025	RAMESH KUMAR MUKHI VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //	

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114	D-CONTC/50784/2025	YOUDHISTHIRA JENA VS	MANAS PATI VS	// ()	AOR20220001535C202500259
115	D-CONTC/50788/2025	ANU GARG, ADDITIONAL CHIEF SECRETARY RAMESH KUMAR MUKHI VS	WATER RESOURCES DEPTT. ADV. VS	// // ()	
116	D-CONTC/50789/2025	SATYABRATA SAHU, IAS SUBASH CHANDRA MISHRA VS	MANAS PATI VS	// ()	AOR20220001535C202500258
117	D-CONTC/50790/2025	ANU GARG, ADDITIONAL CHIEF SECRETARY SUBASH CHANDRA SAHOO VS	, WATER RESOURCES DEPTT. MANAS PATI VS	// // ()	AOR20220001535C202500254
118	D-CONTC/50791/2025	CHANDRA SEKHAR PADHY, ENGINEER IN CHIEF ASHOK KUMAR MOHANTY VS	WATER RESOURCES ODISHA MANAS PATI VS	// // ()	AOR20220001535C202500253
119	D-CONTC/50794/2025	CHANDRA SEKHAR PADHY, ENGINEER IN CHIEF BANAMALI BEHERA VS	WATER RESOURCES ODISHA MANAS PATI VS	// // ()	AOR20220001535C202500257
120	D-CONTC/50795/2025	ANU GARG, ADDITIONAL CHIEF SECRETARY BINOD KUMAR PATRA VS	WATER RESOURCES DEPTT. MANAS PATI VS	// // ()	AOR20220001535C202500256
121	D-CONTC/50799/2025	ANU GARG, ADDITIONAL CHIEF SECRETARY BHAGABAN PRADHAN VS	WATER RESOURCES DEPTT. ADV VS	// // ()	AOD20250000180C202500225
122	D-CONTC/50800/2025	ASWATHY S, COMMISSIONER CUM SECRETARY SANJUKTA DWARI VS	HEALTH AND FAMILY WELFARE DEPTT. ADV VS	// // ()	AOR20220001600C202500209
123	D-CONTC/50804/2025	DR. PRAVAT KUMAR BEHERA, CHIEF DISTRICT KHAGESWAR JENA VS	MEDICAL AND PUBLIC HEALTH OFFICER, ADV VS	BALASORE // ()	AOR20220001600C202500210
124	D-CONTC/50806/2025	ANU GARG, ADDITIONAL CHIEF SECRETARY BIKRAM SAMANTRAY VS	TO GOVT, DEPARTMENT OF WATER RESOURCES ADV VS	// // ()	AOD20250000180C202500224
125	D-CONTC/50811/2025	MS. ASWATHY S, COMMISSIONER CUM SECRETARY SUDHIR KUMAR NATH VS	HEALTH AND FAMILY WELFARE DEPTT. ADV. VS	// // ()	

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		VS	VS	0	
		ASWATHY S.,IAS		//	
126	D-CONTC/50814/2025	PRADIPTA KUMAR SAMAL	TRILOCHAN NANDA	//	
		VS	VS	0	
		RAJLAXMI NAYAK,TAHASILDAR,RAGHUNATHPUR,JAGATSINGHPUR		//	
127	D-CONTC/50824/2025	UTKAL PRADHAN	SUBHASREE MOHANTY	//	
		VS	VS	0	
		SHRIHARSHA KHADANGA,BEO,POLASARA,GANJAM		//	
128	D-CONTC/50827/2025	ASHRAYA KUMAR DASH	SUBHASREE MOHANTY	//	
		VS	VS	0	
		BIBHUTI BHUSAN NAYAK,IAS		//	
129	D-CONTC/50830/2025	GEETANJALI PRADHAN	SUBHASREE MOHANTY	//	
		VS	VS	0	
		BIBHUTI BHUSAN NAYAK,IAS		//	
130	D-CONTC/50832/2025	BIBHUTIBHUSAN DASH	SUBHASREE MOHANTY	//	
		VS	VS	0	
		BIBHUTI BHUSAN NAYAK,IAS		//	
131	D-CONTC/50834/2025	ACHYUTANANDA PATTANAYAK	SUBHASREE MOHANTY	//	
		VS	VS	0	
		BIBHUTI BHUSAN NAYAK,IAS		//	
132	D-CONTC/50837/2025	PRABHATI DASH	SUBHASREE MOHANTY	//	
		VS	VS	0	
		BIBUTI BHUSAN NAYAK,IAS		//	
133	D-CONTC/50839/2025	BIMAL PRASAD MAHAKUL	SUBHASREE MOHANTY	//	
		VS	VS	0	
		BIBHUTI BHUSAN NAYAK,IAS		//	
134	D-CONTC/50842/2025	PRABINA KUMAR PRADHAN	SUBHASREE MOHANTY	//	
		VS	VS	0	
		BIBHUTI BHUSAN NAYAK,IAS		//	
135	D-CONTC/50861/2025	SUKUMARI KUMBHAR	ADV.	//	
		VS	VS	0	
		USHA PADHL,IAS		//	
136	D-CONTC/50864/2025	MUCHIPALI TAVITAYYA	ADV.	//	
		VS	VS	0	

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137	D-CONTC/50881/2025	USHA PADHILIAS JUDHISTIR SAHU VS SACHIDANANDA NAYAK,OAS	ADV. VS	// // 0	
138	D-CONTC/50883/2025	DR. SANDHYARANI MUNI VS SACHIDANANDA NAYAK,OAS	ADV. VS	// // 0	
139	D-CONTC/50886/2025	KRUSHNA CHARANA PATNAIK VS SACHIDANANDA NAYAK,OAS	ADV. VS	// // 0	
140	D-CONTC/50887/2025	HARENDRA NATH DAS VS ARVIND AGARWAL,IAS	ADV. VS	// // 0	
141	D-CONTC/50893/2025	SUBHADRA MAHATAB SEVA SADAN VS SHUBHA SARMA, PRINCIPAL SECRETARY, WOMEN AND CHILD DEVELOPMENT DEPT., BBSR	PRANAB KUMAR GHOSE VS	// // 0	
142	D-CONTC/50902/2025	HIMANSU MURMU VS BALAMUKUNDA BHUYAN	ADV. VS	// // 0	
143	D-CONTC/50911/2025	ATALA BIHARI DAS VS VUPENDER SINGH PUIRA, IAS	ADV. VS	// // 0	
144	D-CONTC/50914/2025	ANAKAR NAYAK VS VUPENDER SINGH PUIRA, IAS	ADV. VS	// // 0	
145	D-CONTC/50917/2025	KAILASH BARIK VS VUPENDER SINGH PUIRA, IAS	ADV. VS	// // 0	
146	D-CONTC/50923/2025	NALINIKANTA JENA VS CHANCHAL RANA , IAS	ADV. VS	// // 0	
147	D-CONTC/50926/2025	GANGADHAR PARIDA VS ARVIND AGRAWAL, IAS	PRATAP KUMAR BEHERA VS	// // 0	

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148	D-CONTC/50929/2025	SARAT KUMAR PRADHAN VS	ADV VS	// ()	AOD20250000180C202500226
149	D-CONTC/50930/2025	MS. ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT. T. BHADRACHARY VS	ADV VS	// ()	AOD20250000180C202500227
150	D-CONTC/50936/2025	PITAMBER DASH VS	VS	// ()	
151	D-CONTC/50940/2025	N.S THIRAMALA NAYAK, COMM. CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT%, BBSR PADMA LOCHAN NAIK VS	ADV. VS	// ()	
152	D-CONTC/50944/2025	N.S THIRAMALA NAYAK, COMM. CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT%, BBSR DR.SNEHALATA JENA VS	SANGRAM JENA VS	// ()	
153	D-CONTC/50949/2025	ARVIND AGRAWAL, IAS NANDITA DASH VS	SANGRAM JENA VS	// ()	
154	D-CONTC/50961/2025	ARVIND AGARWAL, IAS RAJ KUMAR CHHOTRAY VS	SONITA BISWAL VS	// ()	
155	D-CONTC/50970/2025	VIJAY KUMAR , SR. COMMANDANT, CISF UNIT, RSP SWAGAT DAS VS	SONITA BISWAL VS	// ()	
156	D-CONTC/50975/2025	ODISHA SCHOOL EDUCATION PROGRAMME AUTHORITY SANATAN SAHU VS	ADV VS	// ()	AOR20250000161C202500064
157	D-CONTC/50977/2025	PREM KUMAR JHA, MANAGING DIRECTOR ODISHA FOREST DEVELOPMENT CORPORATION LTD. JAYAPRAKASH DASH VS	AKASH KUMAR BORAL VS	// ()	
158	D-CONTC/50982/2025	STATE OF ODISHA GOLAK CHANDRA SAHOO VS	ADV. VS	// ()	
159	D-CONTC/50990/2025	DIRECTOR OF HIGHER EDUCATION RANJAN KUMAR SWAIN	SANTOSH KUMAR SAMANTARAY	//	

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		VS	VS	()	
160	D-CONTC/50995/2025	P.SATYANARAYANA, PRESIDENT, UTKAL CHEMISTS AND ASSOCIATION		//	
		SIBA PRASAD PADHI	SWAPNA KUMAR OJHA	//	
		VS	VS	()	
161	D-CONTC/50999/2025	SATYABRATA SAHU, ADDITIONAL CHIEF SECRETARY TO GOVT. OF ODISHA, FOREST AND ENVIRMENT DEPT.		//	
		LILABATI DAS	ANUPAM DASH	//	
		VS	VS	()	
162	D-CONTC/51011/2025	DEBI PRASAD ROUT		//	
		LAXMAN DAS	ADV.	//	
		VS	VS	()	
163	D-CONTC/51020/2025	SHRIMATI DIBYA MOHANTY ,TAHSILDAR CHHATRAPUR ,GANJAM		//	
		SURESH CHANDRA PARIDA	ADV.	//	
		VS	VS	()	
164	D-CONTC/51025/2025	ASWATHY S., IAS		//	
		MANO RANJITA BEHERA	RESHMA BEHERA	//	
		VS	VS	()	
165	D-CONTC/51030/2025	AMIT KUMAR GARG, (CEO)		//	
		ARNAPURNA PAUL	ADV.	//	
		VS	VS	()	
166	D-CONTC/51049/2025	B.PARAMESWAR, IAS		//	
		ABHISHEK PARIDA	SHASHANKA SHEKHAR PATRA	//	
		VS	VS	()	
167	D-CRLA/37997/2025	DR.N.THIRUMALA NAIK,IAS		//	
	CRLA/1396/2025	SILENDU BISWAL@SILU	AMRIT MISHRA	MAHILA P.S.(BBSR) /3 /2020	
		VS	VS	A.D.J.,BHUBANESWAR(Khordha)	
168	D-CRLA/38018/2025	STATE OF ODISHA		CT/0000010/2022	
		JAGA@RAKESH BEHERA	CHEERA RANJAN SATHPATHY	MAHANGA /200 /2021	
		VS	VS	()	
169	D-CRLA/38025/2025	STATE OF ODISHA		//	
		SARFUDDIN KHAN	BHABANI SHANKAR DASPARIDA	RAMACHANDRAPUR /349 /2024	
		VS	VS	()	
170	D-CRLA/38041/2025	STATE OF ODISHA		//	
		SK.NASIRUDDIN	PRASANTA KU PANDA	BAHALDA /26 /2023	
		VS	VS	()	

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182	D-CRLMC/38005/2025	RINKU TARIA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	/ /0 () //	
183	D-CRLMC/38008/2025	SAPAN PAHI @ SAPAN PRADHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	MANCHESWAR P.S. /235 /2025 () //	
184	D-CRLMC/38012/2025	NIRANJAN DAS VS STATE OF ODISHA(VIG.)	MANOJ KUMAR MOHANTY (2) VS	SAMBALPUR VIGILANCE /38 /2007 () //	
185	D-CRLMC/38028/2025	URMILA SINGH VS STATE OF ODISHA	KULDEEP MOHANTY VS	JHIRPANI P.S. /128 /2025 () //	AOD20240000012C202500302
186	D-CRLMC/38029/2025	MOHAMMAD PARWEZ @ MD. PARVEJ @ PARVEJ KALIMACHINIKARIK VS STATE OF ODISHA	ALIM KACHINIKARIK VS	PLANTSITE /210 /2022 () //	
187	D-CRLMC/38075/2025	RANJIT @ RANJEET KUMAR SAHU VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 () //	
188	D-CRLMC/38077/2025	MAHENDRA NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /59 /2025 () //	
189	D-CRLMC/38079/2025	ADITYA KUMAR SAHOO VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	EOW,BHUBANESWAR /8 /2023 () //	
190	D-CRLMC/38081/2025	TILESWAR MALLIK@TIKESHWAR MALIK VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /100 /2025 () //	
191	D-CRLMC/38084/2025	RAJESH AHIR @ YADAB VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	NAWAPARA /234 /2022 () //	
192	D-CRLMC/38085/2025	BHAGABAN PRADHAN VS RAJEEB KUMAR SENAPATI	SIDHESWAR RATH VS	/ /0 () //	
193	D-CRLMC/38086/2025	RANJIA @ RANJAN MALLIK	BIKRAM CHANDRA GHADEI	MANGALPUR /252 /2022	

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		VS	VS	()	
194	D-CRLMC/38094/2025	STATE OF ODISHA BHAGABAN PRADHAN	SIDHESWAR RATH	// /0	
		VS	VS	()	
195	D-CRLMC/38096/2025	RAJEEB KUMAR SENAPATI BHAGABAN PRADHAN	SIDHESWAR RATH	// /0	
		VS	VS	()	
196	D-CRLMC/38102/2025	RAJEEB KUMAR SENAPATI K.TIRUMALA RAO@RINTU	BISWAJIT MOHANTY	// BHANJANAGAR /173 /2021	
		VS	VS	()	
197	D-CRLMC/38105/2025	STATE OF ODISHA DEEPAK TANTY	SUSHANTA HARICHANDAN	// SUNDARGARH TOWN /301 /2021	
		VS	VS	()	
198	D-CRLMC/38112/2025	STATE OF ODISHA DEBASISH DASH	SHANTI PRAKASH MOHANTY	// NABARANGAPUR TOWN /467 /2024	
		VS	VS	()	
199	D-CRLMC/38128/2025	STATE OF ODISHA MUKESH KUMAR	SIRISH CHANDRA TRIPATHY	// /0	
		VS	VS	()	
200	D-CRLMC/38166/2025	STATE OF ODISHA ROHITA SAHOO @ ROHITA KUMAR SAHOO	PRADIPTA BEURA	// /0	AOD20220004020C202500080
		VS	VS	()	
201	D-CRLMC/38174/2025	STATE OF ODISHA RAHUL NAG	ANSHUMAN PANDA	// LOISINGHA(BOLANGIR) /310 /2020	
		VS	VS	()	
202	D-CRLMC/38177/2025	STATE OF ODISHA SAMBIT RAY	BIBHUTI BHUSAN CHOUDHURY	// /0	AOD20230001174C202500018
		VS	VS	()	
203	D-CRLMC/38182/2025	STATE OF ODISHA TANU CHANDRA RATIE @ RATEI	ANSUMAN PANDA	// TITILAGARH /268 /2023	
		VS	VS	()	
204	D-CRLMC/38199/2025	STATE OF ODISHA BABU SWAIN	PRATAP KUMAR NAYAK	// DHENKANAL SADAR /830 /2025	
		VS	VS	()	

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205	D-CRLMC/38200/2025	STATE OF ODISHA NARENDRA KUMAR JENA VS	SUDHASHREE PASAYAT VS	// DHARMASALA /132 /2013 ()	AOR20250000161C202500065
206	D-CRLMC/38212/2025	STATE OF ODISHA MAHENDRA NAIK VS	PRASANNA KUMAR PANDA VS	// THUAMUL RAMPUR /210 /2024 ()	
207	D-CRLMC/38219/2025	STATE OF ODISHA SURYAKANTA PATTNAIK VS	RANJIT MOHANTY VS	// KUDANAGARI /325 /2024 ()	
208	D-CRLMC/38227/2025	STATE OF ODISHA SANTOSH KUMAR PATTNAIK @ PINTU VS	SIDHARTHA SANKAR RAY (2) VS	// SHERAGADA /318 /2025 ()	
209	D-CRLMC/38231/2025	STATE OF ODISHA RAJESH DALEI@LUCKY VS	SWAGATIKA SAHOO VS	// SAHADEV KHUNTA /85 /2022 ()	
210	D-CRLMC/38235/2025	STATE OF ODISHA PRAVATI BISWAL VS	SAMARENDRA BAHADUR VS	// BANSADA /91 /2020 ()	
211	D-CRLMP/38002/2025	STATE OF ODISHA RAJENDRA KUMBHAR VS	BIJAYA KUMAR DASH VS	// /0 ()	
212	D-CRLMP/38052/2025	STATE OF ODISHA BASANTA KUMAR PALTASINGH VS	DEBIDUTTA MOHAPATRA VS	// /0 ()	AOD20220004576C202500066
213	D-CRLMP/38062/2025	STATE OF ODISHA DEBASHISH SAHU VS	BYOMAKESH TRIPATHY VS	// /0 ()	
214	D-CRLMP/38064/2025	STATE OF ODISHA TAPAS KUMAR MOHANTY VS	ARIJEET MISHRA VS	// /0 ()	
215	D-CRLMP/38068/2025	STATE OF ODISHA AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// /0 () //	

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216	D-CRLMP/38099/2025	PUJA MUNDA VS STATE OF ODISHA	PADEEP KUMAR DAS VS	// () //	AOR20220001207C202500123
217	D-CRLMP/38175/2025	SITARANI SAHOO VS STATE OF ODISHA	CHAKRADHAR SINGH VS	//0 () //	
218	D-CRLMP/38185/2025	RILI PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //	
219	D-CRLMP/38187/2025	SONALIKA PRIYADARSHINI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //	
220	D-CRLMP/38193/2025	MAMATA KUMARI SUARA VS STATE OF ODISHA	SISIRA PANIGRAHI VS	//0 () //	
221	D-CRLMP/38202/2025	SRIBATSHA KUMAR MALLICK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	//0 () //	
222	D-CRLMP/38232/2025	DAMODAR NAYAK VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	//0 () //	
223	D-CRLREV/38007/2025	BIJOY @ BIJAY AGARWALA VS BIKASH CHANDRA SETHI	JAGAJIBAN PRADHAN VS	//0 () //	
224	D-CRLREV/38091/2025	R.K.MANSION PVT. LTD.,KHORDHA VS RAJESH KUMAR DASH	RABI NARAYAN MOHANTY VS	//0 () //	
225	D-CRLREV/38145/2025	SUSANT @ SUSANTA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	// () //	AOD20220004020C202500079
226	D-CRLREV/38162/2025	RANJAN NAIK VS STATE OF ODISHA	SHIBA PRASAD PATRA VS	TELKOI /7 /2015 () //	
227	D-CRLREV/38201/2025	SWAPNESWAR BEHERA	UMA CHARAN MISHRA	CHHENDIPADA /17 /2016	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-CRLREV/38205/2025	MANASH @ MANAS RANJAN PANDA	UMA CHARAN MISHRA	DHENKANAL SADAR /88 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-CRLREV/38230/2025	NIBESH PANI	TANMAYA KUMAR MOHANTY	GURANDI /48 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-CRLREV/38233/2025	SURYANARAYANA PRADHAN @ GUJI	SUJATA JENA	ANGUL SADAR PS /118 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-FAO/50855/2025	BISHESWAR DASH		//	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-FAO/50946/2025	BABURAM SAMAL	SATYABAN SAHOO	//	
		VS	VS	()	
		UNION OF INDIA		//	
233	D-FAO/51053/2025	SITANATH KAR	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-MACA/50743/2025	PADMA CHARAN MUDULI	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
		MAMATA SATPATHY		//	
235	D-MACA/50747/2025	SUBASH RANA	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
		MANARANJAN SAMAL		//	
236	D-MACA/50749/2025	D.M.,NATIONAL INSURANCE CO. LTD.,CUTTACK	PRASANTA KUMAR MAHALI	//	
		VS	VS	()	
		SANGRAM SINGH		//	
237	D-MACA/50752/2025	D.M., NATIONAL INSURANCE CO. LTD.,CUTTACK	PRASANTA KUMAR MAHALI	//	
		VS	VS	()	
		SIDDHESWARA MALLIK		//	
238	D-MACA/50753/2025	MINI PADHAN	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	

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239	D-MACA/50754/2025	SUDHANSHUBALA SAMAL BANITA PATRO VS	PRADEEP KUMAR MISHRA VS	// // 0	
240	D-MACA/50761/2025	CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR GANESH RAM PRADHAN VS	PRADEEP KUMAR MISHRA VS	// // 0	
241	D-MACA/50767/2025	ABDESH GUPTA RAJESH MEHER VS	PRADEEP KUMAR MISHRA VS	// // 0	
242	D-MATA/50865/2025	ABDESH GUPTA KADAMBINI DAS VS	BASUDEV PUJARI VS	// // 0	
243	D-MATA/51006/2025	SOURYA SUVANKAR SWAIN PRIYATTAMA NATH VS	SAROJ KUMAR BEHURA VS	// // 0	
244	D-RPFAM/50763/2025	SARAT KUMAR DHADA DEBESH PRASAD SINGH VS	DEBA KUMAR RATH VS	// // 0	
245	D-RPFAM/50901/2025	SHASMITA SINGH SUMATI BARIK VS	TAPASWINI SINHA VS	// // 0	
246	D-RPFAM/50950/2025	MANAS RANJAN BARIK ARFEEN KHAN VS	ANIRUDHA DAS VS	// // 0	
247	D-RSA/50857/2025	MOHAMMAD MAYUR JANI MAHANTA GOUDA @ BEHERA VS	BIKRAM RATH VS	// // 0	
248	D-RSA/50920/2025	JAMUNA PRADHAN @ PADHAN @ PIROI PRAVAT CHOUDHURY VS	CHITTA RANJAN NANDA VS	// // 0	
249	D-RSA/50951/2025	RANJIT CHOUDHURY JAYANARAYAN BEHERA VS	SUSHANT KUMAR PRADHAN VS	// // 0	
		CHITTARANJAN BEHERA		//	

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250	D-RSA/51036/2025	BHIMA BEHERA VS KUNTALA BEHERA	AMIT PRASAD BOSE VS	// 0 //	
251	D-RVWPET/50938/2025	AKSHAYA KUMAR JENA VS UNION OF INDIA, (MINISTRY OF DEFENCE)	AJAYA KUMAR DASH VS	// 0 //	
252	D-RVWPET/51043/2025	SUSHIL MAHAKUD VS DIBAKAR SAHOO	BISWAJIT MOHANTY VS	// 0 //	
253	D-TRP(C)/50808/2025	RASHMITA DAS VS SWAPAN CHANDRA ROY	SOUBHAGYA KUMAR DASH VS	// 0 //	AOR20220001631C202500355
254	D-TRP(C)/50889/2025	LIPIKA SAHOO VS SURESH KUMAR SAHOO	PABITRA KUMAR NAYAK VS	// 0 //	
255	D-TRP(C)/50900/2025	LAXMI PRIYA PARIDA VS SITIKANTHA PALTASINGH	TAPASWINI SINHA VS	// 0 //	
256	D-WA/50729/2025	DILLIP KUMAR SAHU VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
257	D-WA/50785/2025	BHAGABATI SAHU @ SAHOO VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	// 0 //	
258	D-WA/50798/2025	STATE OF ODISHA VS BISHNU NARAYAN PANY	AISHWARYA DASH,A.S.C VS	// 0 //	LOD20240000200C202500496
259	D-WA/50932/2025	STATE OF ODISHA VS DHIRENDRA PRASAD MAHUNTA	DEBASHIS TRIPATHY,A.G.A VS	// 0 //	LOD20240000172C202500479
260	D-WA/50934/2025	STATE OF ODISHA VS RAMA CHANDRA MISHRA	SAROJ KUMAR JEE,A.G.A VS	// 0 //	LOD20240000194C202500493
261	D-WP(C)/50703/2025	SUMANTA MAHAKUD	MITHUN DAS	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/35157/2025	VS STATE OF ODISHA	VS	() //	
262	D-WP(C)/50704/2025	MURALIDHAR SAHANI VS STATE OF ODISHA	SWAPNIL ROY VS	// ()	AOR20220001600C202500207
263	D-WP(C)/50705/2025	STATE OF ODISHA VS M/S DHANURDHAR CHAMPATIRAY	DEBASHIS TRIPATHY, A.G.A VS	// ()	LOD20240000194C202500489
264	D-WP(C)/50706/2025	RAJKISHORE MATARI VS STATE OF ODISHA	SANDHYARANI PANI VS	// ()	AOR20230000010C202500099
265	D-WP(C)/50707/2025	BRAJENDRA KUMAR PANDA VS STATE OF ODISHA	SANDHYARANI PANI VS	// ()	AOR20230000010C202500098
266	D-WP(C)/50708/2025 WP(C)/35112/2025	OKILBAAG ENCLAVE WELFARE ASSOCIATION IF VS BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR	AKHILESH KISHORHA VS	// ()	
267	D-WP(C)/50709/2025	STATE OF ODISHA VS DHANURDHAR CHAMPATIRAY	DEBASHIS TRIPATHY, A.G.A VS	// ()	LOD20240000172C202500472
268	D-WP(C)/50711/2025	GANGADHAR BHOI VS STATE OF ODISHA	SANDHYARANI PANI VS	// ()	AOR20230000010C202500097
269	D-WP(C)/50713/2025	DHARANIDHAR SAHOO VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// ()	
270	D-WP(C)/50714/2025	BINOD BIHARI TRIPATHY VS STATE OF ODISHA		// ()	AOR20230000376C202500006
271	D-WP(C)/50715/2025	HI TECH EDIFICE PVT LTD VS ODISHA REAL ESTATE REGULATORY AUTHORITY	AFRAAZ SUHAIL VS	// ()	AOD20240000544C202500047
272	D-WP(C)/50716/2025 WP(C)/35193/2025	UTTAM KUMAR BARIK VS	SRINIVAS MOHANTY VS	// ()	AOR20240000732C202500058

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273	D-WP(C)/50717/2025	COLLECTOR, JAGATSINGHPUR PRADEEP KUMAR PADHI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// // 0 //	AOR20230000802C202500095
274	D-WP(C)/50718/2025	HI TECH EDIFICE PVT LTD VS ODISHA REAL ESTATE REGULATORY AUTHORITY	AFRAAZ SUHAIL VS	// 0 //	AOD20240000544C202500046
275	D-WP(C)/50719/2025	PURUSOTTAM MAHANTA VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	// 0 //	
276	D-WP(C)/50720/2025	HI TECH EDIFICE PVT LTD VS ODISHA REAL ESTATE REGULATORY AUTHORITY	AFRAAZ SUHAIL VS	// 0 //	AOD20240000544C202500048
277	D-WP(C)/50721/2025	M/S.MANAS RANJAN SAHU, ANGUL VS THE COMMISSIONER, CGST AND CENTRAL EXCISE, ROURKELA	RAMESH CHANDRA JENA VS	// 0 //	
278	D-WP(C)/50722/2025	CHERU SENAPATI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //	
279	D-WP(C)/50724/2025	SUBRAT KUMAR MISHRA VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //	
280	D-WP(C)/50725/2025	MAHAMMAD JARMAN MONDAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
281	D-WP(C)/50726/2025	MINAKSHI SUBUDHI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
282	D-WP(C)/50727/2025 WP(C)/35195/2025	SUNIL KUMAR PRADHAN VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
283	D-WP(C)/50728/2025	LACHHAMAN MUKHI VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //	

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284	D-WP(C)/50730/2025 WP(C)/35134/2025	SAKUNTALA MOHANTY VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
285	D-WP(C)/50733/2025	M/S DR. RIHAN ICE PLANT, KENDRAPARA VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD. (TPCODL), BBSR	SAMARENDRA MOHANTY VS	// 0 //	
286	D-WP(C)/50734/2025	GHANASHYAM MAHANA VS STATE OF ODISHA	TUSAR KANTI PRAHARAJ VS	// 0 //	
287	D-WP(C)/50735/2025 WP(C)/35115/2025	GAJENDRA SAHU VS SECRETARY, BOUDH COOPERATIVE CENTRAL BANK	SOUMYA MISHRA VS	// 0 //	
288	D-WP(C)/50736/2025	KARUNAKAR NAYAK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //	
289	D-WP(C)/50741/2025	PARAMESWAR THANAPATI VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //	AOD20240000366C202500022
290	D-WP(C)/50742/2025	NILACHAL PUJAHARI VS STATE OF ODISHA	SUBHADUTTA ROUTHAY VS	// 0 //	
291	D-WP(C)/50744/2025	ASUJIT SWAIN VS THE ELECTION COMMITTEE CHAIRMAN, SBIOA, KHURDA	JEEVANJYOTI MOHANTY VS	// 0 //	
292	D-WP(C)/50745/2025	DR.MAHESH KUMAR VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //	
293	D-WP(C)/50746/2025	SARADA MAJHI VS UNION OF INDIA	JAGAJIBAN PRADHAN VS	// 0 //	
294	D-WP(C)/50748/2025	NITYANANDA LENKA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //	
295	D-WP(C)/50750/2025	M/S. CHAMPADAEI SELF HELF GROUP, KUTISAHI, KANAKPUR	SIDDHANT KISHOR PAL	//	

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	WP(C)/35189/2025	VS STATE OF ODISHA	VS	0 //	
296	D-WP(C)/50751/2025	MANOJ KUMAR SAMAL VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
297	D-WP(C)/50756/2025	ACHYUTANANDA DAS VS INSURANCE OMBUDSMAN, BBSR	RUDRA NARAYAN PARIJA VS	// 0 //	
298	D-WP(C)/50757/2025	GAJAPATI SCHOOL AND COLLEGE OF NURSING, GASPARA VS STATE OF ODISHA	SUBANKAR ROUT VS	// 0 //	
299	D-WP(C)/50758/2025	KRISHNA ORAM VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202500171
300	D-WP(C)/50759/2025 WP(C)/35188/2025	JANAKI BISWAL VS STATE OF ODISHA	DEBA KUMAR RATH VS	// 0 //	
301	D-WP(C)/50762/2025	ASHOK BISWAL VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //	
302	D-WP(C)/50765/2025	S APARNA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
303	D-WP(C)/50766/2025	ROHIT ROSHAN MOHANTY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
304	D-WP(C)/50768/2025	AKBAR SAHA VS STATE OF ODISHA	ASHOK KUMAR SWAIN VS	// 0 //	
305	D-WP(C)/50769/2025	SURESH CHANDRA BEHERA VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202500100
306	D-WP(C)/50770/2025	SINDHURAJ MOHANTY VS	SANJIB MOHANTY VS	// 0	

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307	D-WP(C)/50771/2025	STATE OF ODISHA DISTRICT CRICKETERS ASSOCIATION VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202500172
308	D-WP(C)/50772/2025	STATE OF ODISHA SRIKANTA DAS VS	PRANAYA KISHORE HARICHANDAN VS	// // ()	
309	D-WP(C)/50773/2025	JOINT COMMISSIONER OF STATE TAX, (APPEAL), GANJM SUSARI SOY VS	MANAS PATI VS	// // ()	AOR20220001535C202500255
310	D-WP(C)/50774/2025	STATE OF ODISHA SNIGDHA PARIDA VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202500173
311	D-WP(C)/50775/2025	BRANCH MANAGER, INDIAN BANK, CUTTACK N. JANAKI AMMA VS	MANORANJAN PADHY VS	// // ()	AOD20220003086C202500174
312	D-WP(C)/50776/2025	STATE OF ODISHA RINA KHARA VS	AMIYA KUMAR CHHATOI VS	// // ()	
313	D-WP(C)/50777/2025	STATE OF ODISHA STATE OF ODISHA VS	DEBASHIS TRIPATHY, A.G.A VS	// // ()	LOD20240000200C202500495
314	D-WP(C)/50778/2025	M/S DHANURDHAR CHAMPATIRAY TIKAN NAYAK VS	SANJIB MOHANTY VS	// // ()	
315	D-WP(C)/50779/2025	THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR PADMALAYA NAYAK VS	TAPAN KUMAR MOHANTY VS	// // ()	
316	D-WP(C)/50780/2025	THE TAHASILDAR HATADIHI, KEONJHAR MANIMALA BISOI VS	AMIYA KUMAR CHHATOI VS	// // ()	
317	D-WP(C)/50782/2025	STATE OF ODISHA STATE OF ODISHA VS	DEBASHIS TRIPATHY, A.G.A VS	// // ()	LOD20240000172C202500477
		M/S DHANURDHAR CHAMPATIRAY		//	

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318	D-WP(C)/50783/2025	GAGAN BIHARI NAYAK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
319	D-WP(C)/50786/2025	MANJURI MAHUKA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
320	D-WP(C)/50787/2025	DEBADUTTA SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202500174
321	D-WP(C)/50792/2025	DINABANDHU PRUSTY VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //	
322	D-WP(C)/50793/2025	SUDHANSU SEKHAR MOHARANA VS NAROTTAM MALLIK	ANSUMAN BHUYAN VS	// 0 //	
323	D-WP(C)/50797/2025	ASHOK KUMAR PUALA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //	
324	D-WP(C)/50801/2025	NIBEDITA NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
325	D-WP(C)/50802/2025	BIJAYA KUMAR SAHOO VS MANAGING DIRECTOR, OMFED, BBSR	MANOJA KUMAR KHUNTIA VS	// 0 //	
326	D-WP(C)/50803/2025	KHAGESWAR BARIK VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BBSR	SUBASH CHANDRA SAHOO VS	// 0 //	
327	D-WP(C)/50807/2025	STATE OF ODISHA VS M/S DHANURDHAR CHAMPATIRAY	DEBASHIS TRIPATHY, A.G.A VS	// 0 //	LOD20240000172C202500478
328	D-WP(C)/50809/2025	NILEDRI JANI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
329	D-WP(C)/50810/2025	PRATIMA MISHRA	SHASHI BHUSAN JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/50812/2025	RANJIT KUMAR SAHU	PRASANTA KUMAR SATAPATHY	//	
	WP(C)/35177/2025	VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/50813/2025	URMILA SAHOO	AMIYA KUMAR CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/50815/2025	BIPIN BIHARI SAMANTARAY	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/50816/2025	SANJIT SAMAL	DIGANTA DAS	//	
		VS	VS	0	
		CENTRAL BOARD OF DIRECT TAXES (CBDT), NEW DELHI		//	
334	D-WP(C)/50817/2025	PRAVAT KUMAR SAMAL	PAMI RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/50818/2025	M/S.JEEVIKA MOTORS, BALESWAR	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/50819/2025	DEBESH DAS	AKHAND	//	
		VS	VS	0	
		ODISHA HUMAN RIGHTS COMMISSION, BBSR		//	
337	D-WP(C)/50820/2025	GAJAPATI SCHOOL AND COLLEGE OF NURSING, GASPARA	SUBHANKAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/50821/2025	GAJAPATI COLLEGE OF PHARMACY, GAJAPATI	SUBHANKAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/50822/2025	JADUMANI DIGAL	BIVUDATTA CHALAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/50823/2025	SINGI SETHY ARAVIND KUMAR	BIVUDATTA CHALAN	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/50825/2025	STATE OF ODISHA BURDABAN JENA VS	SIDHARTHA MISHRA VS	// // 0	
342	D-WP(C)/50826/2025	STATE OF ODISHA NITYANANDA DHURUA VS	DEEPALI MAHAPATRA VS	// // 0	
343	D-WP(C)/50828/2025	STATE OF ODISHA M/S.INDUSTRIAL ENGINEERING WORKS, ANGUL VS	PRAKASH KUMAR MISHRA VS	// // 0	
344	D-WP(C)/50829/2025	UNION OF INDIA ARPIT MOHANTY VS	PRAKASH KUMAR MISHRA VS	// // 0	
345	D-WP(C)/50831/2025	STATE OF ODISHA SUNIL SAHOO VS	DEBASISH SAMAL VS	// // 0	
346	D-WP(C)/50833/2025	STATE OF ODISHA JAYASHREE PRADHAN VS	SURYAKANTA DASH VS	// // 0	
347	D-WP(C)/50835/2025	STATE OF ODISHA MAHAMMED DOUD KHAN VS	AMITAV TRIPATHY VS	// // 0	
348	D-WP(C)/50836/2025	STATE OF ODISHA PUSPANJALI PANDA VS	AMITAV TRIPATHY VS	// // 0	
349	D-WP(C)/50838/2025	STATE OF ODISHA LAXMIDHAR DAKUA VS	AMITAV TRIPATHY VS	// // 0	
350	D-WP(C)/50840/2025	STATE OF ODISHA M/S.INDIAN METALS AND FERRO ALLOYS LTD. VS	ABHIRAM SMRUTI MOHANTY VS	// // 0	
351	D-WP(C)/50841/2025	STATE OF ODISHA M/S INDIAN METALS AND FERRO ALLOYS LTD.(IMP) VS	ABHIRAM SMRUTI MOHANTY VS	// // 0	
		STATE OF ODISHA		//	

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352	D-WP(C)/50843/2025	NANDA KISHORE BARIK VS STATE OF ODISHA	SWAPNIL ROY VS	// () //	AOR20220001600C202500208
353	D-WP(C)/50844/2025	Dr. SUJATA PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //	AOD20250000180C202500230
354	D-WP(C)/50845/2025	SUKADEB PARIDA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// () //	
355	D-WP(C)/50846/2025	Dr. JAYASHREE NANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //	AOD20250000180C202500228
356	D-WP(C)/50847/2025	DR. KRUSHNARANI PRAHARAJ VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //	AOD20250000180C202500229
357	D-WP(C)/50848/2025	NARAYAN GAMANGO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //	AOD20250000180C202500231
358	D-WP(C)/50849/2025	HARIPRIYA MAJHI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// () //	AOD20250001275C202500001
359	D-WP(C)/50850/2025	KALYANI SATPATHY VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// () //	AOD20220003081C202500046
360	D-WP(C)/50851/2025	CHAITANYA SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //	
361	D-WP(C)/50852/2025	KALPANA DASH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //	
362	D-WP(C)/50853/2025	BIKRAM KESHARI KANUNGO VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// () //	
363	D-WP(C)/50854/2025	MALAYA RANJAN BEHERA	SUBASH CHANDRA PANI	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/50856/2025	SUNITA SAHU	TRIBIKRAM MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/50858/2025	THE BOUDH COOPERATIVE CENTRAL BANK LTD., BHAIDHAR SAHOO		//	
		VS	VS	()	
		DHANESWAR MEHER		//	
366	D-WP(C)/50859/2025	SARADA PUJAHARI	PRAVAT KUMAR MUDULI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-WP(C)/50860/2025	NARAYAN SETHY	DIBYAJYOTI NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-WP(C)/50862/2025	SARAT CHANDRA BEHERA	BHUBANESWAR DASH	//	
		VS	VS	()	
		ADDL. DISTRICT MAGISTRATE CUM JOINT DIRECTOR, CONSOLIDATION, RANGE II, JAGATSINGHPUR		//	
369	D-WP(C)/50866/2025	M/S BISHNU CHARAN BARICK, KEONJHAR	BHABANI PRASAD MOHANTY	//	
		VS	VS	()	
		THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA		//	
370	D-WP(C)/50867/2025	OMM MAA MANGALA SHG, CUTTACK	DILLIP KUMAR RAY	//	
	WP(C)/35183/2025	VS	VS	()	
		STATE OF ODISHA		//	
371	D-WP(C)/50868/2025	BHAKTA CHARAN DAS	SRINIBAS KHANDAI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-WP(C)/50869/2025	ARJUN SINGH	MANORANJAN PADHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-WP(C)/50870/2025	MAHENDRA SUNIANI	BHABANI PRASAD MOHANTY	//	
		VS	VS	()	
		THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS SERVICES TAX, ODISHA		//	
374	D-WP(C)/50871/2025	SARAT KUMAR SAMAL	SUBRAT KUMAR SAHU	//	AOD20240000781C202500004
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/50872/2025	STATE OF ODISHA CHANDRA MANI BEHERA VS	SRINIBAS KHANDAI VS	// // ()	
376	D-WP(C)/50873/2025	STATE OF ODISHA PRATIBHA SETH VS	ATUL TRIPATHY VS	// // ()	AOD20240000618C202500183
377	D-WP(C)/50875/2025	STATE OF ODISHA BALABHADRA PRADHAN VS	KISHORE KUMAR MISHRA VS	// // ()	AOD20250000498C202500051
378	D-WP(C)/50876/2025	COMMISSIONER ADDL REVISION COURT NO II BHUBANESWAR SARAT KUMAR SAMAL VS	SUBRAT KUMAR SAHU VS	// // ()	AOD20240000781C202500005
379	D-WP(C)/50877/2025	STATE OF ODISHA THE COLLECTOR AND CHAIRMAN, INDIAN RED CROSS SOCIETY VS	OSISA SINGHO VS	// // ()	AOR20220001613C202500050
380	D-WP(C)/50878/2025	INCOME TAX OFFICER WARD 1 JAGDISH MINES AND METALS (OO LTD., KHURDA VS	MALAYA KUMAR MOHANTY VS	// // ()	
381	D-WP(C)/50879/2025	STATE OF ODISHA GOPABANDHU DASH VS	Prabodha Chandra Nayak VS	// // ()	AOR20220001657C202500150
382	D-WP(C)/50880/2025	STATE OF ODISHA SANTOSH BAG VS	KAPILA CHARAN NAYAK VS	// // ()	
383	D-WP(C)/50882/2025	STATE OF ODISHA MURALIDHAR BEHERA VS	SRINIBAS KHANDAI VS	// // ()	
384	D-WP(C)/50884/2025	STATE OF ODISHA NATABARA SWAIN VS	KABIR KUMAR JENA VS	// // ()	
385	D-WP(C)/50885/2025	STATE OF ODISHA MAMATA KUMARI SUAR VS	SISIRA PANIGRAHI VS	// // ()	
		STATE OF ODISHA		//	

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386	D-WP(C)/50888/2025	PURNA CHANDRA NAYAK VS STATE OF ODISHA	SRINIBAS KHANDEI VS	// 0 //	
387	D-WP(C)/50890/2025	GAUTAM KUMAR BEHERA VS STATE BANK OF INDIA	ALOK KUMAR PANDA VS	// 0 //	
388	D-WP(C)/50891/2025	BUDHIA MAHARANA VS STATE OF ODISHA	SRINIBAS KHADEI VS	// 0 //	
389	D-WP(C)/50892/2025	SUMATI JENA VS COLLECTOR, JAJPUR	ARUN KUMAR MISHRA-2 VS	// 0 //	
390	D-WP(C)/50894/2025	RABINDRA KUMAR NAYAK VS STATE OF ODISHA	SARADA PRASANNA MOHAPATRA VS	// 0 //	
391	D-WP(C)/50895/2025	MOHAMMAD LIYAS VS STATE OF ODISHA	SRIKHETRA MISHRA VS	// 0 //	
392	D-WP(C)/50896/2025	SHARAT CHANDRA MAHAPATRA VS STATE OF ODISHA	SRINIBAS KHANDAI VS	// 0 //	
393	D-WP(C)/50897/2025	KAMALA JENA VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 //	
394	D-WP(C)/50898/2025	JAYAMALA NAYAK VS STATE OF ODISHA	HALADHAR SETHY VS	// 0 //	
395	D-WP(C)/50899/2025	BASANTA KUMAR BEHERA VS STATE OF ODISHA	SRINIBAS KHANDAI VS	// 0 //	
396	D-WP(C)/50903/2025	DEBRAJ RANAHANDOL VS STATE OF ODISHA	Manoranjan Das VS	// 0 //	AOR20220000053C202500131
397	D-WP(C)/50904/2025	SANJUKTA DAS	PABITRA KUMAR NAYAK	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/50905/2025	SILPA MUDULI	PABITRA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/50906/2025	BISWAJIT NAYAK	ARUNA NAYAK	//	
		VS	VS	0	
		AXIS BANK LTD., AHMEDABAD		//	
400	D-WP(C)/50907/2025	SOUMYA RANJAN MAHAKUL	ARUNA NAYAK	//	
		VS	VS	0	
		STATE BANK OF INDIA, BBSR		//	
401	D-WP(C)/50908/2025	PRAMOD CHANDRA SASANY@ PRMOD CHANDRA SASANY	SHANDEPTA KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/50909/2025	AMIYA PRASAD DASH	ALOK KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/50910/2025	NIDHI MEHER	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/50912/2025	MAHENDRA SUNIANI	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS SERVICES TAX, ODISHA		//	
405	D-WP(C)/50913/2025	RAJENDRA KUMAR PRADHAN	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/50915/2025	BHABANI SHANKAR MISHRA @ BHABANI MISHRA	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/50916/2025	DHARITRI NAYAK	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/50918/2025	BISWANATH MAHARANA	RAJENDRA KUMAR SAHU	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/50919/2025	STATE OF ODISHA LITU SWAIN VS	SANJAY KUMAR PATRA VS	// // 0	
410	D-WP(C)/50921/2025	STATE OF ODISHA BIJAY KUMAR MOHANTY VS	SUBHENDU KUMAR NAYAK VS	// // 0	
411	D-WP(C)/50922/2025	STATE OF ODISHA LINGARAJ MOHANANDA VS	KUNAL KUMAR SWAIN VS	// // 0	
412	D-WP(C)/50924/2025	STATE OF ODISHA MMD TRAVELS, BALESHWAR VS	SANJAY KUMAR PATRA VS	// // 0	
413	D-WP(C)/50925/2025	STATE OF ODISHA MANMOHAN PANDA VS	SANJAY KUMAR PATTANAIAK VS	// // 0	
414	D-WP(C)/50927/2025	STATE OF ODISHA ANUPAMA PADHY VS	SUDEEPTA KUMAR SINGH VS	// // 0	
415	D-WP(C)/50928/2025	STATE OF ODISHA NANDU CHARAN JENA VS	SANJAY KUMAR PATRA VS	// // 0	
416	D-WP(C)/50931/2025	STATE OF ODISHA BICHITRA BHUSAN NAYAK VS	DEBENDRA NATH MISRA VS	// // 0	
417	D-WP(C)/50933/2025	STATE OF ODISHA PRATAP KUMAR SAMAL VS	PRATAP KUMAR BEHERA VS	// // 0	
418	D-WP(C)/50935/2025	STATE OF ODISHA SK. BASAT ALI VS	DEBENDRA NATH MISRA VS	// // 0	
419	D-WP(C)/50937/2025	STATE OF ODISHA DHIREN KUMAR PARIDA VS STATE OF ODISHA	DEBENDRA NATH MISRA VS	// // 0 //	

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420	D-WP(C)/50939/2025	CHATRUBHUJA MALLIK VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //	
421	D-WP(C)/50941/2025	BABULAL BHAINSA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
422	D-WP(C)/50942/2025	ARUNA KUMAR MOHANTA VS STATE OF ODISHA	BIJAYA LAXMI SAHOO VS	// 0 //	
423	D-WP(C)/50943/2025	SAMSUDDIN KHAN VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
424	D-WP(C)/50945/2025	PANCHANAN GADATYA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
425	D-WP(C)/50947/2025	BRANCH MANAGER UCO BANK SURYANAGAR BRANCH, KURURDHA VS SUBASH CHANDRA SARANGI	KUNAL KUMAR SWAIN VS	// 0 //	
426	D-WP(C)/50948/2025	SURENDRA MAHARA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
427	D-WP(C)/50952/2025	BISHNU CHARAN SAHOO VS STATE OF ODISHA	BIJAYA LAXMI SAHOO VS	// 0 //	
428	D-WP(C)/50953/2025	DOLAMANI MEHER VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
429	D-WP(C)/50954/2025	BANABIHARI NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
430	D-WP(C)/50955/2025	GOUTAM BEHERA VS STATE OF ODISHA	ANURAG PATI VS	// 0 //	
431	D-WP(C)/50956/2025	PRADEEP KUMAR SAHOO	KUNAL KUMAR SWAIN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/50957/2025	KAMAL LOCHAN SABAR	SIDHARTHA SANKAR RAY (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/50958/2025	JUGAL KISHORE SARANGI	SANJAY KUMAR DAS	//	
		VS	VS	0	
		THE COMMISSIONER CUM SECY LABOUR AND ESI DEPT, BBSR		//	
434	D-WP(C)/50959/2025	RAJIV NAYAN CHOUDHARY	DEVAVRAT DEVESH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/50960/2025	FAKIR PARIDA	ANURAG PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/50962/2025	MANJULATA MALLIK	JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/50963/2025	MANORANJAN MOHANTY	SUMIT KUMAR MOHANTY	//	AOR20220003068C202500028
		VS	VS	0	
		STATE OF ODISHA		//	
438	D-WP(C)/50964/2025	SUSANTA KUMAR GIRI	PRATIK DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/50965/2025	DUSASAN BEHERA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/50966/2025	M/S.DIVINE CONSTRUCTIONS, BBSR	SIDHANT DWIBEDI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/50967/2025	AMAR TIWARI	RAJESH RANJAN SAHOO	//	
		VS	VS	0	
		THE UNION OF INDIA		//	
442	D-WP(C)/50968/2025	SUKADEV SAHOO	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	

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443	D-WP(C)/50969/2025	STATE OF ODISHA BIJAY KUMAR BARIK VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
444	D-WP(C)/50972/2025	STATE OF ODISHA SONALIKA MOHAPATRA VS	NALINI KANTA SAHOO VS	// // 0	
445	D-WP(C)/50973/2025	REGISTRAR, DEBT RECOVERY TRIBUNAL, CUTTACK SUSHIL KUMAR MISHRA VS	AMIT PRASAD BOSE VS	// // 0	
446	D-WP(C)/50974/2025	STATE OF ODISHA PRADIPTA KUMAR KABI VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
447	D-WP(C)/50976/2025	STATE OF ODISHA MADHU CHHANDRA PADHI VS	SUKANTA KUMAR NAYAK VS	// // 0	
448	D-WP(C)/50978/2025	STATE OF ODISHA SOUBHAGYA KUMAR NAYAK VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
449	D-WP(C)/50979/2025	STATE OF ODISHA ASHUTOSH PANIGRAHI VS	SISIR CHANDRA DASH VS	// // 0	
450	D-WP(C)/50980/2025	STATE OF ODISHA SHREENIBAS PRADHAN VS	ANAM CHARAN PANDA VS	// // 0	
451	D-WP(C)/50983/2025	STATE OF ODISHA TAPASWINI BEHERA VS	BHUBANESWAR DASH VS	// // 0	
452	D-WP(C)/50985/2025	STATE OF ODISHA KUNDIYA HONAHAGA VS	ASMIYA RANJAN MAJHI VS	// // 0	
453	D-WP(C)/50986/2025	STATE OF ODISHA REETA SATAPATHY VS BASANTA KUMAR SATAPATHY	SWETALINA PANDA VS	// // 0 0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-WP(C)/50987/2025	LAXMIDHAR BISWAL VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //	
455	D-WP(C)/50988/2025	BISWABARA ROUT VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
456	D-WP(C)/50989/2025	PINGALI SRILATA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
457	D-WP(C)/50991/2025	SHREENIBAS PRADHAN VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
458	D-WP(C)/50992/2025	SHRIKANTA PANDA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
459	D-WP(C)/50993/2025	SUBHASANTI BIDHAYAK PRADHAN VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
460	D-WP(C)/50994/2025	SUKANTA KUMAR BEHERA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
461	D-WP(C)/50996/2025	SANJUKATA BARAL VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
462	D-WP(C)/50997/2025	SUDHIR KUMAR MANDHATA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	
463	D-WP(C)/50998/2025	RANJITA NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
464	D-WP(C)/51000/2025	MAHESWAR BESHRA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //	
465	D-WP(C)/51001/2025	RATNAKAR ROUTARAY	SURENDRA KUMAR SAHOO	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
466	D-WP(C)/51002/2025	KAMALA KUMARI BEHERA	PRABHU PADARBINDA PARIDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
467	D-WP(C)/51003/2025	BIJAY KUMAR PASCHIMKABAT	SURENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
468	D-WP(C)/51004/2025	LOKANATH SAMAL	NIRANJAN PANDA	//	
		VS	VS	0	
		ODISHA INFORMATION COMMISSION, KHURDA		//	
469	D-WP(C)/51005/2025	UTTAM BARIK	MUKUNDA CHANDRA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
470	D-WP(C)/51007/2025	TATA CAPITAL HOUSING FINANCE LTD., MUMBAI	RAMACHANDRA PANIGRAHY	//	
		VS	VS	0	
		DISTRICT MAGISTRATE AND COLLECTOR, PURI		//	
471	D-WP(C)/51008/2025	BISHNU CHARAN PANDA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
472	D-WP(C)/51009/2025	JANGYA PRASAD PANDA	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
473	D-WP(C)/51010/2025	TATA CAPITAL HOUSING FINANCE LTD., MUMBAI	RAMACHANDRA PANIGRAHY	//	
		VS	VS	0	
		DISTRICT MAGISTRATE AND COLLECTOR, CUTTACK		//	
474	D-WP(C)/51012/2025	PRANAKRUSHNA JENA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
475	D-WP(C)/51013/2025	TATA CAPITAL HOUSING FINANCE LTD., MUMBAI	RAMACHANDRA PANIGRAHY	//	
		VS	VS	0	
		DISTRICT MAGISTRATE AND COLLECTOR, PURI		//	
476	D-WP(C)/51015/2025	JASODA SAMAL	TUSAR KANTA SAHOO	//	
		VS	VS	0	

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477	D-WP(C)/51017/2025	THE S.D.O.(ELECTRICAL) CUM ASSESSING OFFICER, CUTTACK TATA CAPITAL HOUSING FINANCE LTD., MUMBAI	RAMACHANDRA PANIGRAHY	//	
		VS	VS	0	
478	D-WP(C)/51018/2025	DISTRICT MAGISTRATE AND COLLECTOR, PURI BIBHUTI BHUSAN MOHAPATRA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
479	D-WP(C)/51019/2025	STATE OF ODISHA MANJU BHOI	SANJIB KUMAR BHANJADEO	//	
		VS	VS	0	
480	D-WP(C)/51021/2025	STATE OF ODISHA TATA CAPITAL HOUSING FINANCE LTD., MUMBAI	RAMACHANDRA PANIGRAHY	//	
		VS	VS	0	
481	D-WP(C)/51022/2025	DISTRICT MAGISTRATE AND COLLECTOR, PURI PADMALOCHAN NAYAK	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
482	D-WP(C)/51023/2025	STATE OF ODISHA TATA CAPITAL HOUSING FINANCE LTD., MUMBAI	RAMACHANDRA PANIGRAHY	//	
		VS	VS	0	
483	D-WP(C)/51024/2025	DISTRICT MAGISTRATE AND COLLECTOR, PURI BHARAT KUMAR BEHERA	MAMATA MOHANTY	//	
		VS	VS	0	
484	D-WP(C)/51026/2025	THE ASSISTANT CONSOLIDATION OFFICER, SONEPUR TATA CAPITAL HOUSING FINANCE LTD., MUMBAI	RAMACHANDRA PANIGRAHY	//	
		VS	VS	0	
485	D-WP(C)/51027/2025	DISTRICT MAGISTRATE AND COLLECTOR, PURI J.KURMA RAO	PRASANTA KUMAR PANDA	//	
		VS	VS	0	
486	D-WP(C)/51028/2025	STATE OF ODISHA DR. SUSAMA BARIK	SUBHADUTTA ROURAY	//	
		VS	VS	0	
487	D-WP(C)/51029/2025	STATE OF ODISHA SOBHASINI MEHER	MANOJ KUMAR PANDA	//	
		VS	VS	0	
		BIDU PRASAD MEHER		//	

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488	D-WP(C)/51031/2025	DAMODAR MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
489	D-WP(C)/51032/2025	BISWAJIT MOHAPATRA VS THE ODISHA STATE COOPERATIVE ,ILK PRODUCER FEDERATION LTD, BBSR	HRUDANANDA MOHAPATRA VS	// 0 //	
490	D-WP(C)/51033/2025	SAROJINI JENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
491	D-WP(C)/51034/2025	BIJAY KUMAR BEHERA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
492	D-WP(C)/51035/2025	SUNIL KUMAR MAHANTA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
493	D-WP(C)/51037/2025	DR. CHITTARANJAN DASH VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
494	D-WP(C)/51038/2025	AKHIL KUMAR NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
495	D-WP(C)/51039/2025	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
496	D-WP(C)/51040/2025	DR. INDIRA DUTTA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
497	D-WP(C)/51041/2025	R.SUDHANSU SEKHAR BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
498	D-WP(C)/51042/2025	KALU BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
499	D-WP(C)/51045/2025	ASHOK KUMAR MALLICK	AVIJIT PAL	//	

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		VS	VS	()	
		ODISHA INFORMATION COMMISSION, BBSR		//	
500	D-WP(C)/51046/2025	SUBBRAT ACHARI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-WP(C)/51047/2025	URBASHI LENKA	AKSHAYA KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-WP(C)/51048/2025	MINATI NAYAK	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-WP(C)/51050/2025	GOPAL KRUSHNA NANDHY	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-WP(C)/51051/2025	SANDHYARANI JENA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-WP(C)/51054/2025	ASIT KUMAR BARIK	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/37985/2025	BIKASH PARIDA	SAMBEET PATTANAYAK	NIMAPADA /270 /2025	AOR20220001591C202500047
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/37986/2025	CHANDAN PRADHAN	SAMBEET PATTANAYAK	PIPLI /738 /2025	AOR20220001591C202500046
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/37987/2025	BANAMALI SETHI	KALU CHARAN SWAIN	SARANAKUL /96 /2025	AOR20220002157C202500044
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/37989/2025	RAKESH PARIDA @ GUDU	SAMBEET PATTANAYAK	NIMAPADA /322 /2025	AOR20220001591C202500048
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/37994/2025	BHAGABAN DAS	SARBESWAR SAHOO	CHANDIPUR /173 /2025	AOD20220004505C202500146
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/37999/2025	STATE OF ODISHA UPENDRA DAS VS	SARBESWAR SAHOO VS	// CHANDIPUR /173 /2025 ()	AOD20220004505C202500147
512	D-ABLAPL/38009/2025	STATE OF ODISHA GOBARDHAN BARIHA VS	JAGABANDHU SAHU VS	// KANTABANJI /432 /2025 ()	AOR20220001487C202500105
513	D-ABLAPL/38010/2025	STATE OF ODISHA CHHOTU KHAN @ MD. SHABBIR KHAN @ MD. SABIR KHAN VS	JAGABANDHU SAHU VS	// KANTABANJI /432 /2025 ()	AOR20220001487C202500106
514	D-ABLAPL/38013/2025	STATE OF ODISHA SK. HABIBOOR RAHEMAN VS	ACHYUTANANDA PATTANAIK VS	// PURUNABAZAR /88 /2017 ()	AOD20240000586C202500008
515	D-ABLAPL/38016/2025	STATE OF ODISHA CHARAN BEHERA @ ARTATRAN BEHERA VS	KARUNAKAR GAYA VS	// ASTARANGA /237 /2025 ()	
516	D-ABLAPL/38017/2025	STATE OF ODISHA SK. HABIBOOR RAHEMAN VS	ACHYUTANANDA PATTANAIK VS	// PURUNABAZAR /72 /2017 ()	AOD20240000586C202500007
517	D-ABLAPL/38020/2025	STATE OF ODISHA SK. HABIBOOR RAHEMAN @ HABIBUR RAHEMAN VS	ACHYUTANANDA PATTANAIK VS	// PURUNABAZAR /70 /2017 ()	AOD20240000586C202500009
518	D-ABLAPL/38021/2025	STATE OF ODISHA BABU @ JOYDEEP BEHERA VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /1239 /2025 ()	
519	D-ABLAPL/38022/2025	STATE OF ODISHA SK. HABIBOOR RAHEMAN @ HABIBUR RAHEMAN VS	ACHYUTANANDA PATTANAIK VS	// PURUNABAZAR /75 /2017 ()	AOD20240000586C202500012
520	D-ABLAPL/38023/2025	STATE OF ODISHA SK. HABIBOOR RAHEMAN VS	ACHYUTANANDA PATTANAIK VS	// PURUNABAZAR /78 /2017 ()	AOD20240000586C202500010
521	D-ABLAPL/38024/2025	STATE OF ODISHA SK. HABIBOOR RAHEMAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// PURUNABAZAR /90 /2017 () //	AOD20240000586C202500013

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/38026/2025	SK. HABIBOOR RAHEMAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	PURUNABAZAR /89 /2017 () //	AOD20240000586C202500011
523	D-ABLAPL/38030/2025	SHANTI LATA NAYAK VS STATE OF ODISHA	ASHOK KUMAR DAS VS	MAHILA P.S. BUXIBAZAR /97 /2025 () //	
524	D-ABLAPL/38032/2025	KULAMANI SAHANI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
525	D-ABLAPL/38033/2025	SANTOSH KUMAR NAYAK @ BAPI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /353 /2025 () //	AOR20220001631C202500348
526	D-ABLAPL/38034/2025	SANTOSH KUMAR NAYAK @ BAPI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /348 /2025 () //	AOR20220001631C202500343
527	D-ABLAPL/38035/2025	SANTOSH KUMAR NAYAK @ BAPI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /345 /2025 () //	AOR20220001631C202500340
528	D-ABLAPL/38036/2025	SANTOSH KUMAR NAYAK @ BAPI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /351 /2025 () //	AOR20220001631C202500346
529	D-ABLAPL/38037/2025	INDUMATI NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
530	D-ABLAPL/38038/2025	BUTU @ NIRANJAN PRADHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /921 /2025 () //	AOR20220003722C202500257
531	D-ABLAPL/38039/2025	SANTOSH KUMAR NAYAK @ BAPI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /344 /2025 () //	AOR20220001631C202500339
532	D-ABLAPL/38040/2025	SANTOSH KUMAR NAYAK @ BAPI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /342 /2025 () //	AOR20220001631C202500337
533	D-ABLAPL/38042/2025	SANTOSH KUMAR NAYAK @ BAPI	SOUBHAGYA KUMAR DASH	NANDIPADA /346 /2025	AOR20220001631C202500341

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		VS	VS	()	
		STATE OF ODISHA		//	
534	D-ABLAPL/38043/2025	SANTOSH KUMAR NAYAK @ BAPI	SOUBHAGYA KUMAR DASH	NANDIPADA /350 /2025	AOR20220001631C202500345
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-ABLAPL/38044/2025	SANTOSH KUMAR NAYAK @ BAPI	SOUBHAGYA KUMAR DASH	NANDIPADA /343 /2025	AOR20220001631C202500338
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-ABLAPL/38045/2025	SANTOSH KUMAR NAYAK @ BAPI	SOUBHAGYA KUMAR DASH	NANDIPADA /349 /2025	AOR20220001631C202500344
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-ABLAPL/38046/2025	SANTOSH KUMAR NAYAK @ BAPI	SOUBHAGYA KUMAR DASH	NANDIPADA /347 /2025	AOR20220001631C202500342
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-ABLAPL/38047/2025	SANTOSH KUMAR NAYAK @ BAPI	SOUBHAGYA KUMAR DASH	NANDIPADA /352 /2025	AOR20220001631C202500347
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-ABLAPL/38048/2025	SUGYANI PRADHAN	SUSANTA KUMAR BARAL	GONDIA /480 /2025	AOR20220001297C202500296
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-ABLAPL/38050/2025	SUNIL PATEL	BISWARANJAN DALAI	SUNDARGARH SADAR /434 /2025	AOR20220003722C202500258
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-ABLAPL/38054/2025	AJIT KUMAR SINGH	SUSANTA KUMAR BARAL	GONDIA /480 /2025	AOR20220001297C202500297
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-ABLAPL/38059/2025	TUSHARKANTA SAMANTRAY	DEEPAK KU SAHOO	NACHUNI /385 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-ABLAPL/38065/2025	SANTOSH KUMAR NAYAK @ BAPI	SOUBHAGYA KUMAR DASH	NANDIPADA /355 /2025	AOR20220001631C202500350
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-ABLAPL/38066/2025	BABLU NAYAK @ UTTAM NAYAK	ARUN KUMAR BEHERA	KAMARDA /93 /2025	AOR20220003422C202500127
		VS	VS	()	

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545	D-ABLAPL/38067/2025	STATE OF ODISHA SANTOSH KUMAR NAYAK @ BAPI VS	SOUBHAGYA KUMAR DASH VS	// NANDIPADA /356 /2025 ()	AOR20220001631C202500351
546	D-ABLAPL/38069/2025	STATE OF ODISHA SANTOSH KUMAR NAYAK @ BAPI VS	SOUBHAGYA KUMAR DASH VS	// NANDIPADA /357 /2025 ()	AOR20220001631C202500352
547	D-ABLAPL/38070/2025	STATE OF ODISHA SANTOSH KUMAR NAYAK @ BAPII VS	SOUBHAGYA KUMAR DASH VS	// NANDIPADA /354 /2025 ()	AOR20220001631C202500349
548	D-ABLAPL/38071/2025	STATE OF ODISHA SANTOSH KUMAR NAYAK @ BAPI VS	SOUBHAGYA KUMAR DASH VS	// NANDIPADA /359 /2025 ()	AOR20220001631C202500354
549	D-ABLAPL/38073/2025	STATE OF ODISHA DILIP MAHANANDIA VS	SOMANATH MITRA VS	// BOUDH /53 /2019 ()	
550	D-ABLAPL/38089/2025	STATE OF ODISHA SHAKTI PRASAD MAJHI VS	DEBASNAN DAS VS	// CHOUWAR /444 /2025 ()	
551	D-ABLAPL/38093/2025	STATE OF ODISHA DIPAK KUMAR SAHOO @ DIPAK SAHOO VS	PRADIPTA BEURA VS	// / /0 ()	
552	D-ABLAPL/38103/2025	STATE OF ODISHA SHERKHAN SAHA VS	JAYAKRISHNA MOHAPATRA VS	// PIRAHAT P.S /326 /2025 ()	
553	D-ABLAPL/38104/2025	STATE OF ODISHA RINKU DAS @ TIPU DAS VS	PRADIPTA BEURA VS	// / /0 ()	
554	D-ABLAPL/38106/2025	STATE OF ODISHA ASISH @ ASHISH PATRA VS	ASHOK DAS VS	// GOPALPUR /418 /2025 ()	
555	D-ABLAPL/38109/2025	STATE OF ODISHA RAJESH KUMAR DHAL VS	ASIT KUMAR JENA VS	// KALINGA NAGAR /449 /2025 ()	
		STATE OF ODISHA		//	

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556	D-ABLAPL/38111/2025	BALARAM SWAIN VS STATE OF ODISHA	LALITENDU MISHRA VS	MADHUPATNA /348 /2025 () //	AOR20220001610C202500080
557	D-ABLAPL/38113/2025	BADUDI @ MANGULI @ MANGULU SAU VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /352 /2025 () //	
558	D-ABLAPL/38114/2025	KAMALAKANTA MOHANTY VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	Bamapada (Industrial Area) /262 /2025 () //	
559	D-ABLAPL/38115/2025	BADUDI @ MANGULI @ MANGULU SAU VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /351 /2025 () //	
560	D-ABLAPL/38116/2025	KAUSHLYA MAJHI VS STATE OF ODISHA	PRADIPTA KUMAR SINGH VS	HEMGIR /409 /2025 () //	
561	D-ABLAPL/38117/2025	BADULI @ MANGULI @ MANGULU SAU VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /353 /2025 () //	
562	D-ABLAPL/38119/2025	BHANUMATI BHITRIA VS STATE OF ODISHA	PRADIPTA KUMAR SINGH VS	HEMGIR /409 /2025 () //	
563	D-ABLAPL/38121/2025	BADUDI @ MANGULI @ MANGULU SAU VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /354 /2025 () //	
564	D-ABLAPL/38122/2025	SIPUN DAS @ AJIT KUMAR DAS VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 () //	
565	D-ABLAPL/38123/2025	DUNA BADEK VS STATE OF ODISHA	PRADIPTA KUMAR SINGH VS	HEMGIR /409 /2025 () //	
566	D-ABLAPL/38125/2025	SANTOSH NAYAK @ SANU VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	RAIKIA /254 /2025 () //	AOR20220001299C202500018
567	D-ABLAPL/38126/2025	RANJAN KUMAR NAYAK	SATYABRATA SENAPATI	BAISINGA /612 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
568	D-ABLAPL/38130/2025	STATE OF ODISHA HIRADHAR MAHAKUL	BIRAJA PRASAD TRIPATHY	// KEONJHAR SADAR /178 /2025	
		VS	VS	()	
569	D-ABLAPL/38134/2025	STATE OF ODISHA TUNA KALANDI	PARTHA SARATHI DAS	// PANDAPADA /247 /2025	AOD20240000364C202500217
		VS	VS	()	
570	D-ABLAPL/38135/2025	STATE OF ODISHA DUSMANT DEHURY	PRADIPTA BEURA	// //	AOD20220004020C202500078
		VS	VS	()	
571	D-ABLAPL/38136/2025	STATE OF ODISHA SEK. TIPUSULATAN @ SK. TIPUSULTAN	SANDEEP RAJ PANDA	// DAITARI /107 /2025	
		VS	VS	()	
572	D-ABLAPL/38138/2025	STATE OF ODISHA BIKRAM BEHERA	SANJIT MISHRA	// CHANDANPUR /269 /2025	
		VS	VS	()	
573	D-ABLAPL/38141/2025	STATE OF ODISHA BAPINA MOHANTY	SANJIT MISHRA	// PURI TOWN /595 /2025	
		VS	VS	()	
574	D-ABLAPL/38143/2025	STATE OF ODISHA SUDAM PRADHAN @ SUDAM KUMAR PRADHAN	PRASANNA KUMAR PANDA	// DEOGARH /304 /2025	
		VS	VS	()	
575	D-ABLAPL/38146/2025	STATE OF ODISHA DURGA PRASAD MISHRA	PRAVAT KUMAR MUDULI	// BONAI /252 /2025	
		VS	VS	()	
576	D-ABLAPL/38149/2025	STATE OF ODISHA SANTOSH KUMAR NAYAK @ BAPI	SOUBHAGYA KUMAR DASH	// NANDIPADA /358 /2025	AOR20220001631C202500353
		VS	VS	()	
577	D-ABLAPL/38150/2025	STATE OF ODISHA DILLIP KUMAR MISHRA	AMITAV TRIPATHY	// SAINTALA /315 /2025	
		VS	VS	()	
578	D-ABLAPL/38151/2025	STATE OF ODISHA B.RAGHUNATH PATRA	LALTENDHU SAMANTARAY	// CHATRAPUR /731 /2025	
		VS	VS	()	

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579	D-ABLAPL/38153/2025	STATE OF ODISHA PRAKASH CHANDRA KHOTEI VS	LALATENDHU SAMANTARAY VS	// SATYABADI /427 /2025 ()	
580	D-ABLAPL/38156/2025	STATE OF ODISHA ABHARANI MOHANTY VS	BIDESHI KUMAR GHADEI VS	// PIPLI /445 /2025 ()	
581	D-ABLAPL/38157/2025	STATE OF ODISHA MITHUN DAS VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /454 /2025 ()	
582	D-ABLAPL/38160/2025	STATE OF ODISHA SAHIL KHAN VS	AMULYA RATNA PANDA VS	// REMUNA /213 /2025 ()	
583	D-ABLAPL/38163/2025	STATE OF ODISHA TANKADHAR MAJHI VS	BIJAY KUMAR BEHERA VS	// KOMNA PS /349 /2025 ()	
584	D-ABLAPL/38165/2025	STATE OF ODISHA RAMESH CHANDRA MURMU VS	PARTHA SARATHI DAS VS	// KEONJHAR SADAR /727 /2025 ()	AOD20240000364C202500218
585	D-ABLAPL/38169/2025	STATE OF ODISHA GYANA RANJAN NAYAK VS	SUBHRAJIT SAHOO VS	// LAXMISAGAR P.S. /638 /2025 ()	
586	D-ABLAPL/38171/2025	STATE OF ODISHA BABULU BEHERA VS	DURGAPRASAD SANGRAMJIT MALLICK VS	// BOLANGIR SADAR /337 /2025 ()	AOD20240000510C202500019
587	D-ABLAPL/38172/2025	STATE OF ODISHA NITEL NANDA VS	DURGAPRASAD SANGRAMJIT MALLICK VS	// BOLANGIR SADAR /337 /2025 ()	AOD20240000510C202500020
588	D-ABLAPL/38173/2025	STATE OF ODISHA DIPU SAHOO VS	ANIRUDHA DAS VS	// BHUBAN /550 /2025 ()	
589	D-ABLAPL/38178/2025	STATE OF ODISHA KIRAN KUMAR JENA VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /348 /2025 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
590	D-ABLAPL/38179/2025	SADHU CHARAN BARIK VS STATE OF ODISHA	GOPAL KRUSHNA ACHARYA VS	KHANTAPADA /277 /2025 () //	AOR20250000889C202500011
591	D-ABLAPL/38184/2025	RIJU @ IJHAR ALLI SAHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /287 /2025 () //	
592	D-ABLAPL/38189/2025	UTTAM SETHI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	RAJNAGAR /116 /2025 () //	
593	D-ABLAPL/38191/2025	GUNANIDHI BHOI VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	BADAGODA P.S. /653 /2025 () //	
594	D-ABLAPL/38192/2025	DHANAMANI JUED VS STATE OF ODISHA	AMIT KUMAR SAA VS	AGALPUR /204 /2025 () //	AOR20220001583C202500087
595	D-ABLAPL/38194/2025	LITU BISWAL VS STATE OF ODISHA	BIJAY JENA VS	JAGATPUR /727 /2025 () //	
596	D-ABLAPL/38196/2025	SARATHI PATRA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	GOBINDAPUR /298 /2025 () //	
597	D-ABLAPL/38197/2025	BADAL NAIK VS STATE OF ODISHA	BABITA DAS VS	KANTABANIA PS /168 /2025 () //	AOD20230000734C202500011
598	D-ABLAPL/38203/2025	PRASANTA SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	JARAPADA /349 /2025 () //	
599	D-ABLAPL/38204/2025	LAMBODHAR SAHU @ KALIA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	DEOGARH /741 /2022 () //	
600	D-ABLAPL/38207/2025	AFSAR KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /373 /2025 () //	
601	D-ABLAPL/38211/2025	ABDUL GAFAR SAHA	SARBESWAR SAHOO	NILGIRI /403 /2025	AOD20220004505C202500150

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
602	D-ABLAPL/38213/2025	SUMANTA RAUTARAY @ SUMANT ROURAY	JYOTIRMAYA SAHOO	TANGI (KHURDA) /690 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
603	D-ABLAPL/38220/2025	NARSHU PRADHAN	SIDHARTHA SANKAR RAY (2)	HINJILI /908 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
604	D-ABLAPL/38222/2025	AJU @ AJAYA SETHI	AMLAN SHAKTI PAUL	SAHID NAGAR P.S. /573 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
605	D-ABLAPL/38223/2025	DEEPAK KUMAR DASH	HRUDANANDA MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
606	D-ABLAPL/38224/2025	PRASANNA KUMAR PRADHAN	MANAS KUMAR CHAND	JANKIA P.S. /501 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
607	D-ABLAPL/38229/2025	SUMAN DALAI	PRANAYANEE DASMOHAPATRA	KANDARPUR /173 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
608	D-ABLAPL/38238/2025	NAGEN KUMAR SETHI @ NAGEN SETHI	GIRIJA SANKAR NAYAK	CHHENDIPADA /565 /2025	AOD20250000030C202500002
		VS	VS	()	
		STATE OF ODISHA		//	

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SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-OJC/9371/1995 OJC/9371/1995	ORISSA CEMENT LTD. MP	M/S.G.RATH	13/2025
2	D-CRLMA/23415/2025 CRLMA/ /	DEBABRATA MISHRA MP	LAXMIDHAR DASH	45/2025
3	D-RFA/176/2006 RFA/176/2006	BASANTI PANDA MP	M/S.P.K.SAHOO	66/2025
4	D-SAO/41823/2025 SAO/20/2025	BRAJARAJ DAS MP	SOURAV SUMAN BHUYAN	66/2025
5	D-CRLLP/13956/2025 CRLLP/47/2025	NAPTALI BENYA@BENIYA MP	RAJESH KUMAR MAHAPATRA	83/2025
6	D-LAA/44559/2025 LAA/ /	DEPUTY CHIEF ENGINEER (CONSTRUCTION) MP	AY KAMALAKRISHNAN,IBBORINSEL)	259/2025
7	D-LAA/44559/2025 LAA/ /	DEPUTY CHIEF ENGINEER (CONSTRUCTION) MP	AY KAMALAKRISHNAN,IBBORINSEL)	260/2025
8	D-CRLMP/38052/2025 CRLMP/ /	BASANTA KUMAR PALTASINGH MP	DEBIDUTTA MOHAPATRA	270/2025
9	D-CRLMP/34419/2025 CRLMP/1477/2025	AJIT KUMAR DEHURY MP		271/2025
10	D-SA/46/2000 SA/46/2000	SK.IDRISH MP	M/S.P.K.MOHAPATRA,M/S.A.P.BOSE,D.J.SAHOO,J.K.PADHI,S.K.DASH	339/2025
11	D-JCRLA/44/2013 JCRLA/44/2013	NILAMANI SAHU MP	RAMANIKANTA PATTANAIAK, BIKASH CHANDRA PARIJA	415/2025
12	D-JCRLA/44/2013 JCRLA/44/2013	NILAMANI SAHU MP	RAMANIKANTA PATTANAIAK, BIKASH CHANDRA PARIJA	416/2025
13	D-JCRLA/34850/2025 JCRLA/204/2025	KATU KHORA MP	adv.	417/2025
14	D-JCRLA/34850/2025 JCRLA/204/2025	KATU KHORA MP	adv.	418/2025
15	D-TRP(C)/47706/2025 TRP(C)/420/2025	PINKI JENA MP	GOURI KUMAR RATH	470/2025
16	D-TRP(C)/48898/2025 TRP(C)/422/2025	LOPAMUDRA DAS MP	BISWAJIT PASAYAT	471/2025
17	D-TRP(C)/50889/2025 TRP(C)/ /	LIPIKA SAHOO MP	PABITRA KUMAR NAYAK	472/2025
18	D-TRP(C)/50900/2025 TRP(C)/ /	LAXMI PRIYA PARIDA MP	TAPASWINI SINHA	473/2025
19	D-TRP(C)/50808/2025 TRP(C)/ /	RASHMITA DAS MP	SOUBHAGYA KUMAR DASH	474/2025
20	D-CONTC/46576/2025 CONTC/5575/2025	RAJAN KHAN MP	ADV.	504/2025
21	D-CONTC/15343/2025 CONTC/1985/2025	SMITA CHOUDHURY MP	JATADHARI BARIK,S.P.SWAIN	505/2025
22	D-CONTC/18218/2025 CONTC/2288/2025	SARATA KUMAR PATNAIK MP		506/2025
23	D-RPFAM/40223/2025 RPFAM/337/2025	MANORANJAN PANDA MP	MANORANJAN MISHRA	595/2025
24	D-RPFAM/50763/2025 RPFAM/ /	DEBESH PRASAD SINGH MP	DEBA KUMAR RATH	596/2025
25	D-RPFAM/46963/2025 RPFAM/ /	BANAMBAR SAHOO MP	PRASANNA KUMAR RATH	597/2025
26	D-RPFAM/50901/2025	SUMATI BARIK	TAPASWINI SINHA	

	RPFAM/ /	MP		598/2025
27	D-MATA/50865/2025 MATA/ /	KADAMBINI DAS MP	BASUDEV PUJARI	700/2025
28	D-MATA/133/2015 MATA/133/2015	SUJITABH MALLIK MP	M/S.PRADEEP KU. RAY	701/2025
29	D-MATA/49118/2025 MATA/ /	TAPAN KUMAR PRADHAN MP	SATYA SHIVA DASH	702/2025
30	D-MATA/51006/2025 MATA/ /	PRIYATTAMA NATH MP	SAROJ KUMAR BEHURA	703/2025
31	D-MATA/51006/2025 MATA/ /	PRIYATTAMA NATH MP	SAROJ KUMAR BEHURA	704/2025
32	D-FAO/47526/2025 FAO/ /	MANAGER, CLAIMS(LEGAL), M/S. CHOLAMANI MP	CHOLAMANI GENERAL INSURANCE CO. LTD.,KHORDHA	1079/2025
33	D-FAO/33/2020 FAO/33/2020	M.WASANTI MP		1080/2025
34	D-FAO/427/2020 FAO/427/2020	SUMI HASDA MP		1081/2025
35	D-FAO/51053/2025 FAO/ /	SITANATH KAR MP	MAHENDRA KUMAR SAHOO	1082/2025
36	D-BLAPL/37328/2025 BLAPL/12968/2025	SHREEMAN JATIN KUMAR MP	JAGADIP SAHOO	1146/2025
37	D-BLAPL/8827/2025 BLAPL/3678/2025	MOHAN KUMAR DURIT MP	SUDHASHREE PASAYAT	1147/2025
38	D-CRLREV/38007/2025 CRLREV/ /	BIJOY @ BIJAY AGARWALA MP	JAGAJIBAN PRADHAN	1512/2025
39	D-CRLREV/35197/2025 CRLREV/994/2025	MIHIR RANJAN PATTANAYAK @ TULU BARI MP	ABHIMANI KANTA PATTANAIAK	1513/2025
40	D-CRLREV/38091/2025 CRLREV/ /	R.K.MANSION PVT. LTD.,KHORDHA MP	RABI NARAYAN MOHANTY	1514/2025
41	D-CRLREV/38091/2025 CRLREV/ /	R.K.MANSION PVT. LTD.,KHORDHA MP	RABI NARAYAN MOHANTY	1515/2025
42	D-CRLREV/34947/2025 CRLREV/911/2025	NIRANJAN MISHRA MP	GYANENDRA CHANDRA SWAIN	1516/2025
43	D-CRLREV/229/2014 CRLREV/229/2014	NANDA KISHORE SWAIN MP	M/S.DURGA PR.PRADHAN,M/S.RAMAKANTA PRADHAN,D.P.PRADHAN	1517/2025
44	D-CRLREV/35300/2025 CRLREV/980/2025	SONU TANTY MP	SWARAJ PATEL	1518/2025
45	D-CRLREV/35300/2025 CRLREV/980/2025	SONU TANTY MP	SWARAJ PATEL	1519/2025
46	D-CRLREV/38162/2025 CRLREV/ /	RANJAN NAIK MP	SHIBA PRASAD PATRA	1520/2025
47	D-CRLREV/38201/2025 CRLREV/ /	SWAPNESWAR BEHERA MP	UMA CHARAN MISHRA	1521/2025
48	D-CRLREV/38205/2025 CRLREV/ /	MANASH @ MANAS RANJAN PANDA MP	UMA CHARAN MISHRA	1522/2025
49	D-CRLREV/37979/2025 CRLREV/ /	GANESH KUMAR PATTANAIAK MP	SANJIB KUMAR BHANJADEO	1523/2025
50	D-CRLREV/37979/2025 CRLREV/ /	GANESH KUMAR PATTANAIAK MP	SANJIB KUMAR BHANJADEO	1524/2025
51	D-CRLREV/38162/2025 CRLREV/ /	RANJAN NAIK MP	SHIBA PRASAD PATRA	1525/2025
52	D-CRLREV/38230/2025 CRLREV/ /	NIBESH PANI MP	TANMAYA KUMAR MOHANTY	1526/2025
53	D-CRLREV/38233/2025 CRLREV/ /	SURYANARAYANA PRADHAN @ GUJI MP	SUJATA JENA	1527/2025
54	D-RSA/32388/2025 RSA/423/2025	ANJULATA SUBUDHI MP	AKSHAYA KUMAR SAHOO	1690/2025
55	D-RSA/20/2017 RSA/20/2017	G.LAMSHMI MP	M/S.UMESH CH.PATNAIK	1691/2025
56	D-RSA/50857/2025 RSA/ /	MAHANTA GOUDA @ BEHERA MP	BIKRAM RATH	1692/2025
57	D-RSA/50920/2025 RSA/ /	PRAVAT CHOUDHURY MP	CHITTA RANJAN NANDA	1693/2025

58	D-RSA/50951/2025 RSA/ /	JAYANARAYAN BEHERA MP	SUSHANT KUMAR PRADHAN	1694/2025
59	D-RSA/51036/2025 RSA/ /	BHIMA BEHERA MP	AMIT PRASAD BOSE	1695/2025
60	D-CMP/32139/2025 CMP/1239/2025	UCO BANK, SAMBALPUR MP	SUBRAT MISRA	2039/2025
61	D-CMP/50732/2025 CMP/ /	BICHITRANANDA BHUYAN MP	UMA CHARAN MISHRA	2040/2025
62	D-CMP/46093/2024 CMP/1277/2024	SULOCHANA BARIK MP	PRAVAT RANJAN SUTAR	2041/2025
63	D-CMP/50760/2025 CMP/ /	REMESH CHANDRA JENA MP	NIRANJAN LENKA	2042/2025
64	D-CMP/50863/2025 CMP/ /	NATIONAL INSTITUTE FOR SOCIAL DEVELOPMENT MP	CHANDRANIRMANJAN SCIENCES	2043/2025
65	D-CMP/1050/2016 CMP/1050/2016	PURNA CH.NAYAK MP	M/S.BIBEKANANDA BHUYAN	2044/2025
66	D-CMP/49792/2025 CMP/ /	NALINI SAHOO MP	BHASKAR CHANDRA PANDA	2045/2025
67	D-CMP/50874/2025 CMP/ /	SARASWATI PATRA MP	NIRANJAN PRASAD PATRA	2046/2025
68	D-CMP/35552/2025 CMP/1399/2025	SK.KHALID @ SK.KHALIK MP	TUSAR KUMAR MISHRA	2047/2025
69	D-CMP/35552/2025 CMP/1399/2025	SK.KHALID @ SK.KHALIK MP	TUSAR KUMAR MISHRA	2048/2025
70	D-CMP/35552/2025 CMP/1399/2025	SK.KHALID @ SK.KHALIK MP	TUSAR KUMAR MISHRA	2049/2025
71	D-CMP/50984/2025 CMP/ /	PURNA CHANDRA SAHU MP	UMA CHARAN MISHRA	2050/2025
72	D-CMP/51016/2025 CMP/ /	UNION OF INDIA MP	PRASANNA KUMAR PARHI	2051/2025
73	D-CMP/51044/2025 CMP/ /	BAIDYANATH PANDA MP	AMIT PRASAD BOSE	2052/2025
74	D-CMP/51052/2025 CMP/ /	RAMA@RAMAMANI BAL@NAYAK MP	SUKANTA KUMAR NAYAK	2053/2025
75	D-ABLAPL/19649/2024 ABLAPL/7025/2024	PRAVAKAR DORA MP	ASISH RATH	2179/2025
76	D-ABLAPL/35854/2025 ABLAPL/13580/2025	GYANARANJAN BEHERA MP	MANAS RANJAN DHAL	2180/2025
77	D-ABLAPL/25930/2025 ABLAPL/10246/2025	SWASTA BHANJAN PATRA @ SWASTHA BHAJAN PATRA MP		2181/2025
78	D-ABLAPL/33161/2025 ABLAPL/12670/2025	SUDHIR KUMAR MARANDI MP	SURYAKANTA DASMOHAPATRA	2182/2025
79	D-ABLAPL/31285/2025 ABLAPL/12015/2025	PRAFULLA CHANDRA PRADHAN MP		2183/2025
80	D-ABLAPL/26012/2024 ABLAPL/9572/2024	BINODINI MANDHATA MP		2184/2025
81	D-ABLAPL/30654/2025 ABLAPL/11881/2025	JIBAN TARAI MP		2185/2025
82	D-MACA/15448/2025 MACA/526/2025	M/S. ORIENTAL INSURANCE CO. LTD., MP	KHURDA KUMAR NATH	2781/2025
83	D-MACA/45757/2025 MACA/ /	M/S. NATIONAL INSURANCE COMPANY LTD., MP	SUBRAT SAKRATHY	2782/2025
84	D-MACA/50743/2025 MACA/ /	PADMA CHARAN MUDULI MP	PRADEEP KUMAR MISHRA	2783/2025
85	D-MACA/50749/2025 MACA/ /	D.M.,NATIONAL INSURANCE CO. LTD., MP	SUKANTA KUMAR MAHALI	2784/2025
86	D-MACA/50747/2025 MACA/ /	SUBASH RANA MP	PRADEEP KUMAR MISHRA	2785/2025
87	D-MACA/50752/2025 MACA/ /	D.M., NATIONAL INSURANCE CO. LTD., MP	SUKANTA KUMAR MAHALI	2786/2025
88	D-MACA/50753/2025 MACA/ /	MINI PADHAN MP	PRADEEP KUMAR MISHRA	2787/2025
89	D-MACA/50754/2025	BANITA PATRO	PRADEEP KUMAR MISHRA	

	MACA/ /	MP		2788/2025
90	D-MACA/50754/2025	BANITA PATRO	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2789/2025
91	D-MACA/50761/2025	GANESH RAM PRADHAN	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2790/2025
92	D-MACA/50767/2025	RAJESH MEHER	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2791/2025
93	D-MACA/48178/2025	MANAGER(T.P.HUB), M/S. ORIENTAL INSURANCE CO.LTD.	RAYNCE BEHARD DASURDA	
	MACA/ /	MP		2792/2025
94	D-MACA/50659/2025	MANAGER LEGAL, M/S. FUTURE GENERAL INSURANCE CO.LTD.	ADAMIAINKHURANCE CO.LTD.	
	MACA/ /	MP		2793/2025
95	D-MACA/50659/2025	MANAGER LEGAL, M/S. FUTURE GENERAL INSURANCE CO.LTD.	ADAMIAINKHURANCE CO.LTD.	
	MACA/ /	MP		2794/2025
96	D-MACA/50657/2025	MANAGER LEGAL, M/S. FUTURE GENERAL INSURANCE CO. LTD.	ADAMIAINKHURANCE CO. LTD.	
	MACA/ /	MP		2795/2025
97	D-CRLA/37997/2025	SAILENDU BISWAL@SILU	AMRIT MISHRA	
	CRLA/1396/2025	MP		3379/2025
98	D-CRLA/37997/2025	SAILENDU BISWAL@SILU	AMRIT MISHRA	
	CRLA/1396/2025	MP		3380/2025
99	D-CRLA/37997/2025	SAILENDU BISWAL@SILU	AMRIT MISHRA	
	CRLA/1396/2025	MP		3381/2025
100	D-CRLA/7347/2025	BISHNUPADA MALLICK	Pranab Kumar Das, Biswajeet Sarkar, Satyajeet Rout	
	CRLA/326/2025	MP		3382/2025
101	D-CRLA/1/2023	DAMBARU@DAMBARUDHAR DAS		
	CRLA/1/2023	MP		3383/2025
102	D-CRLA/654/2017	JIBAN@JAGAT JIBAN JENA	M/S.MANAS CHAND	
	CRLA/654/2017	MP		3384/2025
103	D-CRLA/355/2015	BISWANATH BEHERA@VELAR	M/S. ABESH KAMAL, M/S ABHIJIT MOHANTY, N.HOTA, S.S.DASH, A.M	
	CRLA/355/2015	MP		3385/2025
104	D-CRLA/38018/2025	JAGA@RAKESH BEHERA	CHEERA RANJAN SATHPATHY	
	CRLA/ /	MP		3386/2025
105	D-CRLA/38018/2025	JAGA@RAKESH BEHERA	CHEERA RANJAN SATHPATHY	
	CRLA/ /	MP		3387/2025
106	D-CRLA/13879/2025	GUNA@BUNA@DIPTI RANJAN SWAIN	RAJIBA BIHARI MISHRA	
	CRLA/566/2025	MP		3388/2025
107	D-CRLA/38041/2025	SK.NASIRUDDIN	PRASANTA KU PANDA	
	CRLA/ /	MP		3389/2025
108	D-CRLA/758/2023	BABULU@NIHAR RANJAN DAS@PATNAIK	M/S.NIRMAL CHANDRA MOHANTY	
	CRLA/758/2023	MP		3390/2025
109	D-CRLA/38095/2025	BABAJI CHARAN PRUSTY	HEMANTA KUMAR MUND	
	CRLA/ /	MP		3391/2025
110	D-CRLA/38100/2025	MUNA PALEI	DALIRANI BEHURAY	
	CRLA/ /	MP		3392/2025
111	D-CRLA/38100/2025	MUNA PALEI	DALIRANI BEHURAY	
	CRLA/ /	MP		3393/2025
112	D-CRLA/37936/2025	BHIMSEN MANGARAJ	GYANA RANJAN MAHAPATRA	
	CRLA/ /	MP		3394/2025
113	D-CRLA/11959/2024	DANISH ANSARI	PRATAP KUMAR NAYAK	
	CRLA/386/2024	MP		3395/2025
114	D-CRLA/934/2023	SAGAR PRADHAN	RAJIB LOCHAN PATTNAIK, (SAPAN KUMAR LENKA),SARBESWAR S	
	CRLA/934/2023	MP		3396/2025
115	D-CRLA/467/2018	PURNA CHANDRA MALLIK	MANOJ KUMAR PANDA	
	CRLA/467/2018	MP		3397/2025
116	D-CRLA/38214/2025	DAMAN @ JATIA MOHANTA	BIGYAN KUMAR SHARMA(SR.ADV.)	
	CRLA/ /	MP		3398/2025
117	D-CRLA/38214/2025	DAMAN @ JATIA MOHANTA	BIGYAN KUMAR SHARMA(SR.ADV.)	
	CRLA/ /	MP		3399/2025
118	D-CRLA/38214/2025	DAMAN @ JATIA MOHANTA	BIGYAN KUMAR SHARMA(SR.ADV.)	
	CRLA/ /	MP		3400/2025
119	D-CRLMC/36911/2025	UMESH SAW@SAHU	BIRAJA PRASANNA DAS	
	CRLMC/5117/2025	MP		3710/2025
120	D-CRLMC/36721/2025	SANTOSH KUMAR SAHOO@SANTOSH SAHOO		
	CRLMC/5071/2025	MP		3711/2025

121	D-CRLMC/36647/2025 CRLMC/5116/2025	ASWINI KUMAR DASH @ CHINTU @ CHITDEVASHIS PANDA MP		3712/2025
122	D-CRLMC/38008/2025 CRLMC/ /	SAPAN PAHI @ SAPAN PRADHAN MP	SK. ZAFARULLA	3713/2025
123	D-CRLMC/38012/2025 CRLMC/ /	NIRANJAN DAS MP	MANOJ KUMAR MOHANTY (2)	3714/2025
124	D-CRLMC/38028/2025 CRLMC/ /	URMILA SINGH MP	KULDEEP MOHANTY	3715/2025
125	D-CRLMC/38028/2025 CRLMC/ /	URMILA SINGH MP	KULDEEP MOHANTY	3716/2025
126	D-CRLMC/33737/2025 CRLMC/4628/2025	BUTU @ SUBRAT KUMAR SAHOO MP		3717/2025
127	D-CRLMC/38079/2025 CRLMC/ /	ADITYA KUMAR SAHOO MP	SANJAYA NARAYAN SAHOO	3718/2025
128	D-CRLMC/38085/2025 CRLMC/ /	BHAGABAN PRADHAN MP	SIDHESWAR RATH	3719/2025
129	D-CRLMC/38094/2025 CRLMC/ /	BHAGABAN PRADHAN MP	SIDHESWAR RATH	3720/2025
130	D-CRLMC/38096/2025 CRLMC/ /	BHAGABAN PRADHAN MP	SIDHESWAR RATH	3721/2025
131	D-CRLMC/427/2023 CRLMC/427/2023	SURYAMANI TRIPATHY MP	MILAN KANUNGO(SR. ADV.)	3722/2025
132	D-CRLMC/34313/2025 CRLMC/4696/2025	SACHIN NAIK@BEHERA MP		3723/2025
133	D-CRLMC/38112/2025 CRLMC/ /	DEBASISH DASH MP	SHANTI PRAKASH MOHANTY	3724/2025
134	D-CRLMC/38128/2025 CRLMC/ /	MUKESH KUMAR MP	SIRISH CHANDRA TRIPATHY	3725/2025
135	D-CRLMC/36590/2025 CRLMC/5020/2025	BASANTA KUMAR NAHAK @NAYAK MP		3726/2025
136	D-CRLMC/37220/2025 CRLMC/5130/2025	PARTHA NAYAK MP	AMULYA RATNA PANDA	3727/2025
137	D-CRLMC/38174/2025 CRLMC/ /	RAHUL NAG MP	ANSHUMAN PANDA	3728/2025
138	D-CRLMC/38182/2025 CRLMC/ /	TANU CHANDRA RATIE @ RATEI MP	ANSUMAN PANDA	3729/2025
139	D-CRLMC/38199/2025 CRLMC/ /	BABU SWAIN MP	PRATAP KUMAR NAYAK	3730/2025
140	D-CRLMC/38200/2025 CRLMC/ /	NARENDRA KUMAR JENA MP	SUDHASHREE PASAYAT	3731/2025
141	D-CRLMC/38227/2025 CRLMC/ /	SANTOSH KUMAR PATTNAIK @ PINTU MP	SIDHARTHA SANKAR RAY (2)	3732/2025
142	D-CRLMC/38235/2025 CRLMC/ /	PRAVATI BISWAL MP	SAMARENDRA BAHADUR	3733/2025
143	D-WA/50729/2025 WA/ /	DILLIP KUMAR SAHU MP	AMITABH MISHRA	4733/2025
144	D-WA/50729/2025 WA/ /	DILLIP KUMAR SAHU MP	AMITABH MISHRA	4734/2025
145	D-WA/50729/2025 WA/ /	DILLIP KUMAR SAHU MP	AMITABH MISHRA	4735/2025
146	D-WA/1212/2023 WA/1212/2023	PRASHANTA KUMAR SWAIN MP	HARA PRASAD RATH	4736/2025
147	D-WA/3125/2025 WA/253/2025	CHIKU CHANDAN DAS MP	SAIBRATA RATH	4737/2025
148	D-WA/50785/2025 WA/ /	BHAGABATI SAHU @ SAHOO MP	MADAN MOHAN SWAIN	4738/2025
149	D-WA/21413/2025 WA/901/2025	HINDALCO INDUSTRIES LTD., SAMBALPUR MP	ROUSIK ANANDA GURU	4739/2025
150	D-WA/50798/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	4740/2025
151	D-WA/50798/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	4741/2025
152	D-WA/50932/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	

	WA/ /	MP		4742/2025
153	D-WA/50932/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		4743/2025
154	D-WA/50934/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		4744/2025
155	D-WA/50934/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		4745/2025
156	D-WA/34/2015	GADADHARA BISWAL	ABHISHEK NANDA	
	WA/34/2015	MP		4746/2025
157	D-WP(C)/50703/2025	SUMANTA MAHAKUD	MITHUN DAS	
	WP(C)/35157/2025	MP		22032/2025
158	D-WP(C)/50708/2025	OKILBAAG ENCLAVE WELFARE ASSOCIATION	TONIYESH MOHANTY, KHORDHA	
	WP(C)/35112/2025	MP		22033/2025
159	D-WP(C)/50364/2025	MINATIRANI MADHEI	SAMIR KUMAR MISHRA	
	WP(C)/34984/2025	MP		22034/2025
160	D-WP(C)/50713/2025	DHARANIDHAR SAHOO	ASHOK KUMAR SAHOO	
	WP(C)/ /	MP		22035/2025
161	D-WP(C)/13553/2025	KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGY	SHIBU SAHUSANTRA	
	WP(C)/9556/2025	MP		22036/2025
162	D-WP(C)/50719/2025	PURUSOTTAM MAHANTA	BIJAYA KUMAR DASH	
	WP(C)/ /	MP		22037/2025
163	D-WP(C)/50721/2025	M/S.MANAS RANJAN SAHU, ANGUL	RAMESH CHANDRA JENA	
	WP(C)/ /	MP		22038/2025
164	D-WP(C)/47306/2024	SASMITA PRADHANI	RANJAN KUMAR ROUT	
	WP(C)/28348/2024	MP		22039/2025
165	D-WP(C)/50705/2025	STATE OF ODISHA	DEBASHIS TRIPATHY, A.G.A	
	WP(C)/ /	MP		22040/2025
166	D-WP(C)/50726/2025	MINAKSHI SUBUDHI	RAMDAS ACHARY	
	WP(C)/ /	MP		22041/2025
167	D-WP(C)/36438/2023	DR. MAMATA SUKLA	DR.MAMATA SUKLA (IN PERSON)	
	WP(C)/36438/2023	MP		22042/2025
168	D-WP(C)/50727/2025	SUNIL KUMAR PRADHAN	RAMDAS ACHARY	
	WP(C)/35195/2025	MP		22043/2025
169	D-WP(C)/47272/2025	S.K.RAHIM	SAMIR KUMAR MISHRA	
	WP(C)/32761/2025	MP		22044/2025
170	D-WP(C)/50728/2025	LACHHAMAN MUKHI	KAMALAKANTA NAYAK	
	WP(C)/ /	MP		22045/2025
171	D-WP(C)/50730/2025	SAKUNTALA MOHANTY	SUDHIR KUMAR MALLICK	
	WP(C)/35134/2025	MP		22046/2025
172	D-WP(C)/3861/2025	BISWANATH @ BISA GOCHHAYAT	RAJALAXMI BISWAL	
	WP(C)/3550/2025	MP		22047/2025
173	D-WP(C)/3888/2025	SUREJ @ SURAJ GOCHHAYAT	RAJALAXMI BISWAL	
	WP(C)/4511/2025	MP		22048/2025
174	D-WP(C)/3858/2025	NEPAL GOCCHAYAT	RAJALAXMI BISWAL	
	WP(C)/3555/2025	MP		22049/2025
175	D-WP(C)/3892/2025	MITHUN GOCHHAYAT	RAJALAXMI BISWAL	
	WP(C)/3540/2025	MP		22050/2025
176	D-WP(C)/3849/2025	JITUN GOCHHAYAT	RAJALAXMI BISWAL	
	WP(C)/4058/2025	MP		22051/2025
177	D-WP(C)/3882/2025	TITU GOCHHAYAT	RAJALAXMI BISWAL	
	WP(C)/3598/2025	MP		22052/2025
178	D-WP(C)/42609/2023	JAGADISH SETHI	ANIL KUMAR DAS	
	WP(C)/42609/2023	MP		22053/2025
179	D-WP(C)/50733/2025	M/S DR. RIHAN ICE PLANT, KENDRAPARASAMARENDRA MOHANTY		
	WP(C)/ /	MP		22054/2025
180	D-WP(C)/44471/2025	RAMAKRUSHANA SUAR		
	WP(C)/31187/2025	MP		22055/2025
181	D-WP(C)/44471/2025	RAMAKRUSHANA SUAR		
	WP(C)/31187/2025	MP		22056/2025
182	D-WP(C)/50709/2025	STATE OF ODISHA	DEBASHIS TRIPATHY, A.G.A	
	WP(C)/ /	MP		22057/2025
183	D-WP(C)/50716/2025	UTTAM KUMAR BARIK	SRINIVAS MOHANTY	
	WP(C)/35193/2025	MP		22058/2025

184	D-WP(C)/50742/2025 WP(C)/ /	NILACHAL PUJAHARI MP	SUBHADUTTA ROUSTRAY	22059/2025
185	D-WP(C)/50744/2025 WP(C)/ /	ASUJIT SWAIN MP	JEEVANJYOTI MOHANTY	22060/2025
186	D-WP(C)/50745/2025 WP(C)/ /	DR.MAHESH KUMAR MP	ABHAYA KUMAR SHARMA	22061/2025
187	D-WP(C)/43723/2025 WP(C)/30916/2025	ANANDA MEHER MP	DHANANJAYA MUND	22062/2025
188	D-WP(C)/43732/2025 WP(C)/30880/2025	PANCHANAN MEHER MP	DHANANJAYA MUND	22063/2025
189	D-WP(C)/50748/2025 WP(C)/ /	NITYANANDA LENKA MP	TRILOCHAN PANIGRAHI	22064/2025
190	D-WP(C)/50750/2025 WP(C)/35189/2025	M/S. CHAMPADEAI SELF HELF GROUP, KUSHAMIKSHPAL MP	ASIM KISHORE PAUL	22065/2025
191	D-WP(C)/47627/2025 WP(C)/33109/2025	AMITA PATNAIK MP	ADWITIYA SATPATHY	22066/2025
192	D-WP(C)/43611/2024 WP(C)/25391/2024	BABU @ BENUDHAR SAHOO MP	DEBASIS MISHRA	22067/2025
193	D-WP(C)/50759/2025 WP(C)/35188/2025	JANAKI BISWAL MP	DEBA KUMAR RATH	22068/2025
194	D-WP(C)/35595/2025 WP(C)/25048/2025	BRAJA KISHORE SWAIN MP		22069/2025
195	D-WP(C)/50762/2025 WP(C)/ /	ASHOK BISWAL MP	BIJAY KUMAR MOHANTY	22070/2025
196	D-WP(C)/50715/2025 WP(C)/ /	HI TECH EDIFICE PVT LTD MP	AFRAAZ SUHAIL	22071/2025
197	D-WP(C)/17796/2021 WP(C)/17796/2021	RAMESH PRASAD SAO MP	RAJA KUMAR PATI	22072/2025
198	D-WP(C)/50765/2025 WP(C)/ /	S APARNA MP	SAIBRATA RATH	22073/2025
199	D-WP(C)/45552/2025 WP(C)/32362/2025	TRUPTIMAYEE SAHOO MP		22074/2025
200	D-WP(C)/50772/2025 WP(C)/ /	SRIKANTA DAS MP	PRANAYA KISHORE HARICHANDAN	22075/2025
201	D-WP(C)/50792/2025 WP(C)/ /	DINABANDHU PRUSTY MP	BHAGABAN BEHERA	22076/2025
202	D-WP(C)/50718/2025 WP(C)/ /	HI TECH EDIFICE PVT LTD MP	AFRAAZ SUHAIL	22077/2025
203	D-WP(C)/50801/2025 WP(C)/ /	NIBEDITA NAYAK MP	SHASHI BHUSAN JENA	22078/2025
204	D-WP(C)/42042/2023 WP(C)/42042/2023	JHUNULATA MALLICK MP	SHASHI BHUSAN JENA	22079/2025
205	D-WP(C)/46181/2024 WP(C)/27484/2024	DILLIP KUMAR MALLICK MP	SHASHI BHUSAN JENA	22080/2025
206	D-WP(C)/42047/2023 WP(C)/42047/2023	CHARULATA SWAIN MP	SHASHI BHUSAN JENA	22081/2025
207	D-WP(C)/42039/2023 WP(C)/42039/2023	BAMADEV BEHERA MP	SHASHI BHUSAN JENA	22082/2025
208	D-WP(C)/50812/2025 WP(C)/35177/2025	RANJIT KUMAR SAHU MP	PRASANTA KUMAR SATAPATHY	22083/2025
209	D-WP(C)/50720/2025 WP(C)/ /	HI TECH EDIFICE PVT LTD MP	AFRAAZ SUHAIL	22084/2025
210	D-WP(C)/50816/2025 WP(C)/ /	SANJIT SAMAL MP	DIGANTA DAS	22085/2025
211	D-WP(C)/50822/2025 WP(C)/ /	JADUMANI DIGAL MP	BIVUDATTA CHALAN	22086/2025
212	D-WP(C)/50823/2025 WP(C)/ /	SINGI SETHY ARAVIND KUMAR MP	BIVUDATTA CHALAN	22087/2025
213	D-WP(C)/50825/2025 WP(C)/ /	BURDABAN JENA MP	SIDHARTHA MISHRA	22088/2025
214	D-WP(C)/33258/2024 WP(C)/20174/2024	PRADEEP KUMAR SAHOO MP	PRAKASH KUMAR MISHRA	22089/2025
215	D-WP(C)/50828/2025	M/S.INDUSTRIAL ENGINEERING WORKS, RANGA	PRAKASH KUMAR MISHRA	

	WP(C)/ /	MP		22090/2025
216	D-WP(C)/50758/2025	KRISHNA ORAM	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		22091/2025
217	D-WP(C)/13187/2014	ASST.ENGINEERELECT	M/S.ANINDYA KU.MISHRA	
	WP(C)/13187/2014	MP		22092/2025
218	D-WP(C)/39764/2025	MANOJ RANJAN BISWAL	ABINASH ROURAY	
	WP(C)/27558/2025	MP		22093/2025
219	D-WP(C)/50840/2025	M/S.INDIAN METALS AND FERRO ALLOYS	SATYABRUTI MOHANTY	
	WP(C)/ /	MP		22094/2025
220	D-WP(C)/50841/2025	M/S INDIAN METALS AND FERRO ALLOYS	SATYABRUTI MOHANTY	
	WP(C)/ /	MP		22095/2025
221	D-WP(C)/50845/2025	SUKADEB PARIDA	UPENDRA KUMAR SAMAL	
	WP(C)/ /	MP		22096/2025
222	D-WP(C)/50851/2025	CHAITANYA SAHOO	SAMEER KUMAR DAS	
	WP(C)/ /	MP		22097/2025
223	D-WP(C)/50852/2025	KALPANA DASH	SAMEER KUMAR DAS	
	WP(C)/ /	MP		22098/2025
224	D-WP(C)/50777/2025	STATE OF ODISHA	DEBASHIS TRIPATHY, A.G.A	
	WP(C)/ /	MP		22099/2025
225	D-WP(C)/37536/2025	AMOD CHANDRA BISWAL	SMITA RANJAN PATNAIK	
	WP(C)/26466/2025	MP		22100/2025
226	D-WP(C)/30391/2025	SARTHAK RANJAN BEHERA	BIRAJA PRASANNA DAS	
	WP(C)/21335/2025	MP		22101/2025
227	D-WP(C)/50858/2025	THE BOUDH COOPERATIVE CENTRAL BANK	KIDHAR SATHI	
	WP(C)/ /	MP		22102/2025
228	D-WP(C)/50859/2025	SARADA PUJAHARI	PRAVAT KUMAR MUDULI	
	WP(C)/ /	MP		22103/2025
229	D-WP(C)/50860/2025	NARAYAN SETHY	DIBYAJYOTI NAYAK	
	WP(C)/ /	MP		22104/2025
230	D-WP(C)/50771/2025	DISTRICT CRICKETERS ASSOCIATION	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		22105/2025
231	D-WP(C)/49485/2025	RUDRA PRASANNA MISHRA	SAYANTAN PANDA	
	WP(C)/34983/2025	MP		22106/2025
232	D-WP(C)/50866/2025	M/S BISHNU CHARAN BARICK, KEONJHAR	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		22107/2025
233	D-WP(C)/50867/2025	OMM MAA MANGALA SHG, CUTTACK	DILLIP KUMAR RAY	
	WP(C)/35183/2025	MP		22108/2025
234	D-WP(C)/50868/2025	BHAKTA CHARAN DAS	SRINIBAS KHANDAI	
	WP(C)/ /	MP		22109/2025
235	D-WP(C)/50870/2025	MAHENDRA SUNIANI	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		22110/2025
236	D-WP(C)/50872/2025	CHANDRA MANI BEHERA	SRINIBAS KHANDAI	
	WP(C)/ /	MP		22111/2025
237	D-WP(C)/50878/2025	JAGDISH MINES AND METALS (OO LTD., KHANDA	KHANDA KUMAR MOHANTY	
	WP(C)/ /	MP		22112/2025
238	D-WP(C)/49005/2025	KSHIROD KUMAR SWAIN	KSHIROD KUMAR SWAIN	
	WP(C)/ /	MP		22113/2025
239	D-WP(C)/50882/2025	MURALIDHAR BEHERA	SRINIBAS KHANDAI	
	WP(C)/ /	MP		22114/2025
240	D-WP(C)/50888/2025	PURNA CHANDRA NAYAK	SRINIBAS KHANDEI	
	WP(C)/ /	MP		22115/2025
241	D-WP(C)/50774/2025	SNIGDHA PARIDA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		22116/2025
242	D-WP(C)/50892/2025	SUMATI JENA	ARUN KUMAR MISHRA	
	WP(C)/ /	MP		22117/2025
243	D-WP(C)/50891/2025	BUDHIA MAHARANA	SRINIBAS KHADEI	
	WP(C)/ /	MP		22118/2025
244	D-WP(C)/50896/2025	SHARAT CHANDRA MAHAPATRA	SRINIBAS KHANDAI	
	WP(C)/ /	MP		22119/2025
245	D-WP(C)/50899/2025	BASANTA KUMAR BEHERA	SRINIBAS KHANDAI	
	WP(C)/ /	MP		22120/2025
246	D-WP(C)/50898/2025	JAYAMALA NAYAK	HALADHAR SETHY	
	WP(C)/ /	MP		22121/2025

247	D-WP(C)/50905/2025 WP(C)/ /	SILPA MUDULI MP	PABITRA NAYAK	22122/2025
248	D-WP(C)/12001/2023 WP(C)/12001/2023	SUNDARMUNI BALAMUNI GOUTAM MP		22123/2025
249	D-WP(C)/48213/2025 WP(C)/33938/2025	UNION OF INDIA MP	AJAY KUMAR ROY	22124/2025
250	D-WP(C)/50782/2025 WP(C)/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY, A.G.A	22125/2025
251	D-WP(C)/1377/2024 WP(C)/1154/2024	PARBATI BAGH @ KHOSALA MP	KUNAL KUMAR SWAIN, BADRI NARAYAN PANDA	22126/2025
252	D-WP(C)/50912/2025 WP(C)/ /	MAHENDRA SUNIANI MP	BHABANI PRASAD MOHANTY	22128/2025
253	D-WP(C)/37747/2025 WP(C)/25868/2025	JAMBESWAR NAYAK MP	AMITAV TRIPATHY	22129/2025
254	D-WP(C)/50807/2025 WP(C)/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY, A.G.A	22130/2025
255	D-WP(C)/50925/2025 WP(C)/ /	MANMOHAN PANDA MP	SANJAY KUMAR PATTANAİK	22131/2025
256	D-WP(C)/50787/2025 WP(C)/ /	DEBADUTTA SAHOO MP	SUKANTA KUMAR DALAI	22132/2025
257	D-WP(C)/40394/2025 WP(C)/28794/2025	SRIMATI SAHU MP	KUMAR KASHYAP	22133/2025
258	D-WP(C)/50937/2025 WP(C)/ /	DHIREN KUMAR PARIDA MP	DEBENDRA NATH MISRA	22134/2025
259	D-WP(C)/11399/2022 WP(C)/11399/2022	PRAVAKAR NAYAK MP	SURYA NARAYAN PATNAİK	22135/2025
260	D-WP(C)/50947/2025 WP(C)/ /	BRANCH MANAGER UCO BANK SURYANAGAR MP	BRANCH MANAGER UCO BANK SURYANAGAR	22136/2025
261	D-WP(C)/49700/2025 WP(C)/34616/2025	SANTILATA DAS MP	LAXMIKANTA MOHANTY	22137/2025
262	D-WP(C)/50959/2025 WP(C)/ /	RAJIV NAYAN CHOUDHARY MP	DEVAVRAT DEVESH	22138/2025
263	D-WP(C)/49976/2025 WP(C)/ /	SHANTILATA MISHRA MP	JAGABANDHU ROUT	22139/2025
264	D-WP(C)/50967/2025 WP(C)/ /	AMAR TIWARI MP	RAJESH RANJAN SAHOO	22140/2025
265	D-WP(C)/37764/2025 WP(C)/25952/2025	JAGATSINGHPUR DISTRICT TRCUK OWNERS ASSOCIATION MP	JAGATSINGHPUR DISTRICT TRCUK OWNERS ASSOCIATION	22141/2025
266	D-WP(C)/665/2025 WP(C)/1083/2025	PANKAJ KUMAR MOHANTY MP	SASWATI MOHAPATRA	22142/2025
267	D-WP(C)/50972/2025 WP(C)/ /	SONALIKA MOHAPATRA MP	NALINI KANTA SAHOO	22143/2025
268	D-WP(C)/50973/2025 WP(C)/ /	SUSHIL KUMAR MISHRA MP	AMIT PRASAD BOSE	22144/2025
269	D-WP(C)/50848/2025 WP(C)/ /	NARAYAN GAMANGO MP	KRISHNA CHANDRA SAHU	22145/2025
270	D-WP(C)/23392/2016 WP(C)/23392/2016	SACHINDRA KU.DASH MP	SUBHADUTTA ROURAY	22146/2025
271	D-WP(C)/51002/2025 WP(C)/ /	KAMALA KUMARI BEHERA MP	PRABHU PADARBINDA PARIDA	22147/2025
272	D-WP(C)/51000/2025 WP(C)/ /	MAHESWAR BESHRA MP	JANAKI KANTA MAHAPATRA	22148/2025
273	D-WP(C)/51009/2025 WP(C)/ /	JANGYA PRASAD PANDA MP	PRAVASH CHANDRA JENA	22149/2025
274	D-WP(C)/51015/2025 WP(C)/ /	JASODA SAMAL MP	TUSAR KANTA SAHOO	22150/2025
275	D-WP(C)/51019/2025 WP(C)/ /	MANJU BHOI MP	SANJIB KUMAR BHANJADEO	22151/2025
276	D-WP(C)/50873/2025 WP(C)/ /	PRATIBHA SETH MP	ATUL TRIPATHY	22152/2025
277	D-WP(C)/51032/2025 WP(C)/ /	BISWAJIT MOHAPATRA MP	HRUDANANDA MOHAPATRA	22153/2025
278	D-WP(C)/50875/2025	BALABHADRA PRADHAN	KISHORE KUMAR MISHRA	

279	WP(C)/ / D-WP(C)/51034/2025	MP BIJAY KUMAR BEHERA	HRUDANANDA MOHAPATRA	22154/2025
280	WP(C)/ / D-WP(C)/51045/2025	MP ASHOK KUMAR MALLICK	AVIJIT PAL	22155/2025
281	WP(C)/ / D-WP(C)/51050/2025	MP GOPAL KRUSHNA NANDHY	M.PRATAP @ PRATAP KUMAR MOHAPATRA	22156/2025
282	WP(C)/ / D-WP(C)/51054/2025	MP ASIT KUMAR BARIK	M.PRATAP @ PRATAP KUMAR MOHAPATRA	22157/2025
	WP(C)/ /	MP		22158/2025